

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/29231/2026	M/S. BIRAJA CONSTRUCTION, JAJPUR VS STATE OF ODISHA	SUVENDU KUMAR SETHI VS	// () //	
2	D-BLAPL/19546/2026	KAIBALYA PRASAD MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NISCHINTAKOILI /209 /2026 () //	
3	D-BLAPL/19548/2026	MUKESH KARIGAR VS STATE OF ODISHA	GOREKHANATH DAS VS	DEOGARH /264 /2026 () //	
4	D-BLAPL/19551/2026	SEKH ANWAR HUSSEN VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	ANGUL TOWN /1182 /2025 () //	
5	D-BLAPL/19556/2026	ANIL KUMAR BEHERA VS STATE OF ODISHA	ABHAS MOHANTY VS	TIHIDI /208 /2025 () //	
6	D-BLAPL/19558/2026	BENUDHAR PRADHAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	DELANGA /440 /2025 () //	
7	D-BLAPL/19561/2026	BISU @ BISWARANJAN DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	BANSADA /335 /2025 () //	
8	D-BLAPL/19564/2026	BATAKRUSHNA KAR @ SANKAR VS STATE OF ODISHA	LOKANATH NAIK VS	MADHUPATNA /153 /2025 () //	
9	D-BLAPL/19566/2026	SOUMYA RANJAN SENAPATI VS STATE OF ODISHA	DEEPAK MULIA VS	MAHILA P.S. BUXIBAZAR /74 /2026 () //	
10	D-BLAPL/19575/2026	LANKESWAR DIGAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202600200
11	D-BLAPL/19577/2026	MANIKA BAGHASINGH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GARBANDHA /20 /2025 () //	AOR20220001631C202600183

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12	D-BLAPL/19580/2026	AMULYA SAHOO VS STATE OF ODISHA	MAHES DAS VS	TIKABALI /73 /2026 () //	
13	D-BLAPL/19582/2026	SAMIR KUMAR BUDA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA SADAR /115 /2026 () //	AOD20240000587C202600119
14	D-BLAPL/19583/2026	MD. LADEN @ LADEN KHAN VS STATE OF ODISHA	KARUNAKAR GAYA VS	JODA /112 /2026 () //	
15	D-BLAPL/19590/2026	PRADEEP YADAV @ PRADIP YADAV VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /552 /2025 () //	
16	D-BLAPL/19591/2026	LAXMIDHAR BARIK @ BABUL VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	CHHENDIPADA /284 /2026 () //	
17	D-BLAPL/19592/2026	GIDIYAN MAJHI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// () //	AOD20240000587C202600121
18	D-BLAPL/19593/2026	SURYA NARAYAN BISOI @ KALIA VS STATE OF ODISHA	SANJIT MISHRA VS	BRAHMAGIRI /33 /2026 () //	
19	D-BLAPL/19597/2026	SIBA @ SHIBA SINGH VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	MAHILA PS,SEC-3,ROURKELA /13 /2026 () //	
20	D-BLAPL/19598/2026	SOMANATH SAHOO @ BIBHU VS STATE OF ODISHA	RATNAKAR SAMANTASINGHAR VS	JATNI P.S. /383 /2025 () //	
21	D-BLAPL/19599/2026	SABYASACHI PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /135 /2026 () //	
22	D-BLAPL/19602/2026	SOUMYA RANJAN @ SOUMYAKANTA SAHOO VS STATE OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	TANGI /260 /2026 () //	
23	D-BLAPL/19603/2026	POTNURU KESHAB RAO @ P. KESHAB RAO	LAXMIDHAR PANGARI	PARLAKHEMUNDI /2 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/19604/2026	PALUS KHADIA	BHABANI SHANKAR DASPARIDA	SASON /263 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/19606/2026	SANJAYA MAHATO @ LALU @ SANJAY KUMAR MAHANTY	SURYAKANTA BARIK	BISRA /10 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/19610/2026	RAMESWAR CHHANDA	SK. ZAFARULLA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/19611/2026	SURYANARAYAN MALLIK @ SURJYAMANI MALIK	RAMESH CHANDRA MAHARANA	KUAKHIA /29 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/19615/2026	SIBA ARANGI @ SHIBA ARAGI	HARI KRUSHNA PANIGRAHI	MALKANGIRI /554 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/19617/2026	BIRANCHI BINDHANI	SURYAKANTA DWIBEDI	BARIPADA TOWN /526 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/19626/2026	VANTHALA RAMAKRISHNA @ V. RAMAKRISHNA	MANGU NANDY	PAPERMETLA P.S. /30 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/19641/2026	PUJURA DIGAL	SATYANARAYAN MISHRA	BALLIGUDA /50 /2025	AOR20220001303C202600033
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/19644/2026	SANOJ KHATUA	SANJUKTA MUNDA	/ /	AOR20220002621C202600028
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/19646/2026	CHAND NAIK	DHANANJAYA MUND	JUNAGARH /255 /2026	AOR20220001492C202600169
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/19652/2026	FIROJ KUMAR MOHANTY @ PHIROJ	SANTOSH KUMAR MAHANTY	POLASARA PS /322 /2026	AOD20240000242C202600167
		VS	VS	()	

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35	D-BLAPL/19654/2026	STATE OF ODISHA PRAFULLA KARNA @ PRAFULLA LOHA @ LUHA VS	TUSARKANTI PRAHARAJ VS	// KATARBAGA /20 /2026 ()	
36	D-BLAPL/19659/2026	STATE OF ODISHA GOBIND MALLICK VS	JYOTIRMAYA SAHOO VS	// MOHANA /41 /2026 ()	
37	D-BLAPL/19662/2026	STATE OF ODISHA SRIDHAR NAYAK @ SRIDHARA NAYAK VS	JYOTIRMAYA SAHOO VS	// DHARAKOT PS /337 /2023 ()	
38	D-BLAPL/19666/2026	STATE OF ODISHA BIKRAM RATH VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /341 /2026 ()	
39	D-BLAPL/19668/2026	STATE OF ODISHA BHENDI PARAJA @ CHANDRU JANI VS	SURYAKANTA DWIBEDI VS	// KOSAGUMUDA /85 /2019 ()	AOR20220001245C202600016
40	D-BLAPL/19671/2026	STATE OF ODISHA ANTARA @ ANTARYAMI SIKA VS	JYOTIRMAYA SAHOO VS	// BARGARH SADAR /151 /2025 ()	
41	D-BLAPL/19672/2026	STATE OF ODISHA DILLIP DIGAL VS	AMIYA KUMAR TARAI VS	// / /0 ()	
42	D-BLAPL/19673/2026	STATE OF ODISHA MD. ABID VS	MITHUN DAS VS	// SAMBALPUR TOWN /142 /2025 ()	
43	D-BLAPL/19675/2026	STATE OF ODISHA JINUNGA MALLICK VS	AMIYA KUMAR TARAI VS	// / /0 ()	
44	D-BLAPL/19677/2026	STATE OF ODISHA RENUKA MALLICK VS	AMIYA KUMAR TARAI VS	// / /0 ()	
45	D-BLAPL/19680/2026	STATE OF ODISHA RAJA BEHERA VS STATE OF ODISHA	BISWAPRAKASH MOHAPATRA VS	// BANARAPAL /382 /2025 () //	

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46	D-BLAPL/19681/2026	SUNIL HANS VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	// () //	
47	D-BLAPL/19682/2026	DIBAKAR KANHOR VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /200 /2026 () //	
48	D-BLAPL/19683/2026	RAKESH MAHANANDA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	DHANUPALI /489 /2025 () //	
49	D-BLAPL/19687/2026	JAYDEV PAL VS STATE OF ODISHA	SURAJ MOHANTY VS	KHURDA MODEL /284 /2026 () //	
50	D-BLAPL/19688/2026	MITHUN BAIGA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	JHARSUGUDA /339 /2026 () //	
51	D-BLAPL/19689/2026	RABI @ RABINDRA SAHOO VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	MAHILA PS,SEC-3,ROURKELA /73 /2012 () //	
52	D-BLAPL/19692/2026	AMITAV NAYAK VS STATE OF ODISHA	VS	KUCHINDA /52 /2012 () //	
53	D-BLAPL/19699/2026	MEGHANAND CHHATRIA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	GOBINDAPUR /55 /2024 () //	
54	D-BLAPL/19701/2026	SAROJ JENA VS STATE OF ODISHA	SIDHARTHA DAS VS	MANIABANDHA /41 /2026 () //	
55	D-BLAPL/19710/2026	SK ANIL VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// () //	AOD20240000587C202600122
56	D-BLAPL/19711/2026	PUTUL ALIAS SOUMYARANJAN PATTNAIK VS State Of Odisha	Bijay Kumar Behera VS	// () //	AOR20220001736C202600152
57	D-BLAPL/19713/2026	SANJIT ROUT	BISWAJIT RANJAN TRIPATHY	//	AOD20240000069C202600028

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CMP/29002/2026	M/S. START TRACK FASTENERS PVT. LTD.	MANAS RANJAN BAUG	//	
	CMP/1035/2026	VS	VS	SR CIVIL JUDGE (COMMERCIAL COURT) AT BBSR(Khordha)	
		DEPUTY CHIEF ENGINEER/TP/BBS		EC/0000584/2023	
59	D-CMP/29022/2026	KABITA JENA	SUVASHISH PATTANAIK	//	
		VS	VS	()	
		SANJEEB KUMAR JENA		//	
60	D-CMP/29025/2026	ISRAFIL MOHAMMAD	KARUNAKAR GAYA	//	
		VS	VS	()	
		SAHID MAHAMMAD		//	
61	D-CMP/29051/2026	GOPAL KRUSHNA PATRO	SANTOSH KUMAR KANUNGO	//	
		VS	VS	()	
		SASIKALA MOHAPATRO		//	
62	D-CMP/29070/2026	PURNA CHANDRA BHUYAN	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	()	
		SUBRAT@MURALIDHARA PATRA		//	
63	D-CMP/29080/2026	BIJAY KUMAR BADU	JAGABANDHU SAHU	//	AOR20220001487C202600096
		VS	VS	()	
		BIBHUTI BHUSAN BADU		//	
64	D-CMP/29151/2026	ARUN KUMAR JENA	PRAFULLA KUMAR BISWAL	//	
		VS	VS	()	
		SK. SAFIULLA		//	
65	D-CMP/29193/2026	SNEHA MANJARI DEHURY	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		COLLECTOR, DEOGARH		//	
66	D-CMP/29236/2026	NRUSINGHA MAHALIK	SUKANTA KUMAR NAYAK	//	
		VS	VS	()	
		ODISHA STATE WARE HOUSING CORPORATION, BHUBANESWAR		//	
67	D-CMP/29258/2026	MANAS RANJAN SWAIN	SUBRAT SATPATHY	//	
		VS	VS	()	
		BHAGAT CHARAN SAHU		//	
68	D-CMP/29266/2026	REHANA BEGUM	ASISH KUMAR RAY	//	AOD20230000467C202600037
		VS	VS	()	

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69	D-CMP/29284/2026	ALANAS DURUKSHAR DAUDUR RAHEMAN VS SOMANATH RATH	SOURAV SUMAN BHUYAN VS	// // 0 //	
70	D-CONTC/28995/2026	SARBESWAR NAIK VS NBS RAJPUT, I.A.S	ADV. VS	// 0 //	
71	D-CONTC/28997/2026	RABINDRA PRASDA MISHRA VS SACHIN RAMACHANDRA JADAV, I.A.S.	ADV. VS	// 0 //	
72	D-CONTC/29000/2026	BINAYAK MOHARANA VS RAJESH PRABHAKAR PATIL, IAS	ADV. VS	// 0 //	
73	D-CONTC/29028/2026	KIRTAN BIHARI NAYAK VS STATE OF ODISHA	ADV. VS	// 0 //	
74	D-CONTC/29029/2026	BALAKRUSHNA BISOYI VS USHA PADHI, IAS	ADV. VS	// 0 //	
75	D-CONTC/29030/2026	SURENDRANATH MOHANTY VS STATE OF ODISHA	ADV. VS	// 0 //	
76	D-CONTC/29031/2026	SUJIT KUMAR BAG VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //	
77	D-CONTC/29034/2026	DEBASHIS BHOL VS LAXMAN KUMAR MALLICK, IAS	SHASHANKA SHEKHAR PATRA VS	// 0 //	
78	D-CONTC/29035/2026	RAGHUNATH MEHER VS RUSHI MAJHI, EXECUTIVE OFFICER SONEPUR MUNICIPALITY	RAJJEET ROY VS	// 0 //	AOR20220001462C202600069
79	D-CONTC/29040/2026	BRUNDABAN PATRA VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	MOHAMMED FARADISH VS	// 0 //	

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80	D-CONTC/29043/2026	KARUNA KAR JENA VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	MOHAMMED FARADISH VS BHUBANESWAR	// 0 //	
81	D-CONTC/29045/2026	PRADIPTA KUMAR SWAIN VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	MOHAMMED FARADISH VS BHUBANESWAR	// 0 //	
82	D-CONTC/29047/2026	BRUNDABAN PATRA VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	MOHAMMED FARADISH VS BHUBANESWAR	// 0 //	
83	D-CONTC/29050/2026	BRUNDABAN PATRA VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	MOHAMMED FARADISH VS BHUBANESWAR	// 0 //	
84	D-CONTC/29052/2026	BRUNDABAN PATRA VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	MOHAMMED FARADISH VS BHUBANESWAR	// 0 //	
85	D-CONTC/29063/2026	ISWAR CHANDRA SAHOO VS NABIN CHANDRA SINGH, ADDL. CHIEF ENGINEER, PUBLIC HEALTH CIRCLE, BALASORE	DAMODAR PATRA VS BALASORE	// 0 //	
86	D-CONTC/29088/2026	USHARANI MOHAPATRA @ MAHAPATRA VS TARENI RANJAN ROY, TAHASILDAR, NIALI, CUTTACK	SANGRAM KESHARI BURMA VS CUTTACK	// 0 //	
87	D-CONTC/29094/2026	KHIROD CHANDRA MISHRA VS KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK	PRABIN DAS VS CUTTACK	// 0 //	
88	D-CONTC/29096/2026	DUSMANTA KUMAR DAS VS KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK	PRABIN DAS VS CUTTACK	// 0 //	
89	D-CONTC/29101/2026	KESHAB CHANDRA SAHOO VS KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK	PRABIN DAS VS CUTTACK	// 0 //	
90	D-CONTC/29113/2026	NIROD KUMAR BARIK VS KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK	PRABIN DAS VS CUTTACK	// 0 //	
91	D-CONTC/29118/2026	RAMA CHANDRA DAS	PRABIN DAS	//	

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		VS	VS	0	
92	D-CONTC/29121/2026	KIRANDEEP Kaur Sahota, Vice Chairman, C.D.A., Cuttack	Prabin Das	//	
		AKHAYA KUMAR NAYAK		//	
		VS	VS	0	
93	D-CONTC/29160/2026	KIRANDEEP Kaur Sahota, Vice Chairman, C.D.A., Cuttack		//	
		RAMDAS NAIK	ADV	//	AOR20220004223C202600002
		VS	VS	0	
94	D-CONTC/29187/2026	SOBHA SHARMA, Principal Secretary Water Resources Deptt.		//	
		NIRANJAN KUMAR MOHANTY	ADV.	//	
		VS	VS	0	
95	D-CONTC/29189/2026	SALMA MAJHI, OAS		//	
		SARAT CHANDRA MISHRA	ADV.	//	
		VS	VS	0	
96	D-CONTC/29192/2026	DR.N. THIRUMALA NAIK, IAS		//	
		SUBASH CHANDRA PARIDA	ADV.	//	
		VS	VS	0	
97	D-CONTC/29198/2026	ANANYA DAS, State Project Director, OSEPA, Khurda		//	
		PRAKASH CHANDRA BEHERA	Brahmananda Tripathy	//	
		VS	VS	0	
98	D-CONTC/29200/2026	AMIYA KUMAR DASH, Enforcement Officer G.A. Dept. Govt. of Odisha		//	
		NIRANJAN BISWAL	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	0	
99	D-CONTC/29230/2026	PABITRA MOHAN BARIK, District Education Officer, Kendrapara		//	
		SUBHASHREE SUBHASHMITA SUBUDHI	ADV.	//	
		VS	VS	0	
100	D-CONTC/29234/2026	SACHIN RAMCHANDRA JADHAV, IAS		//	
		SNIGDHA DASH	ADV.	//	
		VS	VS	0	
101	D-CONTC/29239/2026	SACHIN RAMCHANDRA JADHAV, IAS		//	
		UMESH KUMAR MAHAKUD	ADV.	//	
		VS	VS	0	
102	D-CONTC/29243/2026	SUBRAT KUMAR PANDA, IAS		//	
		JHARANA NAIK	ADV.	//	
		VS	VS	0	

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103	D-CONTC/29247/2026	JAGMOHAN MEENA, IPS ASHOK KUMAR MOHANTY VS	ADV. VS	// // ()	
104	D-CONTC/29254/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRERATY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR ZYABIDA BEGUM VS	ADV VS	// // ()	AOD20240000338C202600077
105	D-CONTC/29255/2026	BIRENDRA KORKORA, DIRECTOR SECONDARY EDUCATION ,ODISHA AKSHAYA KUMAR JENA VS	ADV VS	// // ()	AOR20220001583C202600158
106	D-CONTC/29257/2026	RAJESH AGGARWAL, COMMISSIONER CUM SECRETARY SOCIAL SECURITY AND EMPOWERMENT OF PERSON WITH DISABILI BIJAY KUMAR NAYAK VS	ADV VS	// // ()	AOD20240000338C202600074
107	D-CONTC/29260/2026	ARAVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. PRADYUMNA KUMAR MOHAPATRA VS	ACHYUTANANDA PATTANAIK VS	// // ()	AOD20240000586C202600184
108	D-CONTC/29262/2026	GUHA POONAM TAPAS KUMAR, IAS PRAVAKAR PRADHAN VS	Sameer Kumar Das VS	// // ()	AOD20240000338C202600076
109	D-CONTC/29267/2026	ARAVIND AGARWAL SANGEETA SAMANTARY VS	Sameer Kumar Das VS	// // ()	AOD20240000338C202600075
110	D-CRLA/19636/2026	ARAVIND AGARWAL SAGIR MOHAMMAD@MD.SAGIR VS	RAMDAS ACHARY VS	PIPLI /165 /2022 // ()	
111	D-CRLA/19700/2026	STATE OF ODISHA RAJAT KUMAR RATH@RAJAT KUMAR RATHA VS	JYOTIRMAYA SAHOO VS	// // ()	PATTAPUR (ASKA) /68 /2021
112	D-CRLA/19716/2026	STATE OF ODISHA RAJENDRA CHOUDHURY VS	SAROJ KUMAR PADHY VS	// // ()	SAMBALPUR VIGILANCE /20 /2019
113	D-CRLMA/19706/2026	STATE OF ODISHA(VIG.) KAMAL BHATRA VS	MANORANJAN MUDULI VS	// // ()	AOD20240000388C202600026
		STATE OF ODISHA		//	

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114	D-CRLMA/19707/2026	DAKA ALIAS MOHAN GAND VS STATE OF ODISHA	MANORANJAN MUDULI VS	// () //	AOD20240000388C202600027
115	D-CRLMA/19708/2026	CHAMARU GOND VS STATE OF ODISHA	MANORANJAN MUDULI VS	// () //	AOD20240000388C202600028
116	D-CRLMC/19547/2026	ROHIT ANAND VS REPUBLIC OF INDIA	AJIT KUMAR PANDA VS	BHUBANESWAR CBI /20 /2014 () //	
117	D-CRLMC/19555/2026	JASABANTA BEHERA @ YASHOBANTA VS STATE OF ODISHA	SUSIL KUMAR PATRNAIK VS	BONAI /40 /2019 () //	
118	D-CRLMC/19587/2026	DANGUA@SAGAR MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /19 /2017 () //	
119	D-CRLMC/19618/2026	RAJANIKANTA MAHALIK VS THE STATE OF ODISHA	PRATAP KUMAR NAYAK VS	MAHILA P.S. BUXIBAZAR /40 /2020 () //	
120	D-CRLMC/19642/2026	SNEHAMANJARI LENKA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /248 /2026 () //	
121	D-CRLMC/19669/2026	BINA PRADHAN@BINAPANI PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	KUNDHEIGOLA /259 /2023 () //	
122	D-CRLMC/19676/2026	SESHA MEHER VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PADAMPUR /334 /2025 () //	
123	D-CRLMC/19679/2026	JADA@KHIROD DASH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	AUL /133 /2021 () //	
124	D-CRLMC/19684/2026	MAHESWARI DAS VS PRADIPTA KISHORE ROUT	MILAN KANUNGO, (SR.ADV.) VS	/ /0 () //	
125	D-CRLMC/19690/2026	PRATAP KUMAR SAHOO	AMITAV TRIPATHY	/ /0	

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		VS	VS	()	
126	D-CRLMC/19696/2026	SUSANTA KUMAR SAHOO PRATAP KUMAR SAHOO	AMITAV TRIPATHY	// /0	
		VS	VS	()	
127	D-CRLMC/19715/2026	SUSANTA KUMAR SAHOO RATIKANTA ROUT	SATYA RANJAN MULIA	// RASOL /120 /2019	
		VS	VS	()	
128	D-CRLMC/19718/2026	STATE OF ODISHA M/S. GLOBAL ASSOCIATES	SASWAT KUMAR ACHARYA	// /0	
		VS	VS	()	
129	D-CRLMP/19552/2026	UNION OF INDIA SUNIL KUMAR PARIDA	ARIJEET MISHRA	// /0	
		VS	VS	()	
130	D-CRLMP/19567/2026	DIBYADARSHINI IPSITA PATRA BHUBAN CHANDRA SAHOO	SIDHARTH PARIDA	// /0	
		VS	VS	()	
131	D-CRLMP/19576/2026	STATE OF ODISHA SARITA BISI	ASHIS KUMAR MISHRA	// /0	
		VS	VS	()	
132	D-CRLMP/19581/2026	STATE OF ODISHA BHAKTI PRASAD DASH	SOURAV SUMAN BHUYAN	// /0	
		VS	VS	()	
133	D-CRLMP/19584/2026	STATE OF ODISHA ASHOK KUMAR BEHERA	PRAFULLA CHANDRA DAS	// /0	
		VS	VS	()	
134	D-CRLMP/19595/2026	STATE OF ODISHA BINOD KUMAR SUNDI	KULDEEP MOHANTY	// /0	AOD20240000012C202600201
		VS	VS	()	
135	D-CRLMP/19601/2026	STATE OF ODISHA SK. NIAMAT BUX	BISWABHUSAN MISHRA	// /0	
		VS	VS	()	
136	D-CRLMP/19622/2026	STATE OF ODISHA M/S. SHIVOM MINERALS LTD., SUNDARGARH	SAIBRATA RATH	// /0	
		VS	VS	()	

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137	D-CRLMP/19628/2026	STATE OF ODISHA GURUBARI BAG SINGH VS	PARSURAM PANDA VS	// /0 ()	
138	D-CRLMP/19633/2026	STATE OF ODISHA JITENDRA KUMAR JENA VS	SURYANARAYAN BISWAL VS	// /0 ()	AOR20220001325C202600013
139	D-CRLMP/19653/2026	STATE OF ODISHA SURESH NAYAK VS	DEBABRATA DASH VS	// /0 ()	
140	D-CRLMP/19678/2026	STATE OF ODISHA SIDHARTH MOHANTY VS	BRUNDABAN ROUT VS	// /0 ()	
141	D-CRLMP/19702/2026	STATE OF ODISHA GUNASAGAR SETH VS	ALOK KUMAR MOHAPATRA VS	// /0 ()	
142	D-CRLREV/19560/2026	STATE OF ODISHA UTTAM KUMAR BHOI VS	SHASHI BHUSAN JENA VS	// /0 ()	
143	D-CRLREV/19647/2026	STATE OF ODISHA SUNIL KUMAR SETH VS	PRABIN DAS VS	// /0 ()	
144	D-CRLREV/19698/2026	DEBASIS SAHOO SWADHIN BADTYA@BADATYA@GANDHI VS	SIDHARTHA SANKAR RAY (2) VS	// /0 ()	DHARAKOT PS /183 /2026
145	D-CRLREV/19703/2026	STATE OF ODISHA SANJAY KU. SING @ SINGH VS	DHARMENDRA SETHY VS	// /0 ()	NILGIRI /276 /2018
146	D-CRLREV/19705/2026	DAMAYANTI SINGH ARJUN NAIK VS	KIRAN KUMAR PATEL VS	// /0 ()	AOD20240000667C202600022
147	D-CRLREV/19712/2026	STATE OF ODISHA BISWAJIT ROUT VS	SUSHANTA HARICHANDAN VS	// /0 ()	
		STATE OF ODISHA		//	

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148	D-CRLREV/19717/2026	KUNIBINAPANI LAKRA VS STATE OF ODISHA	SUNIT SANGRAM PATEL VS	SUNDARGARH TOWN /433 /2024 () //	AOD20240000667C202600023
149	D-FAO/29033/2026	D.M., M/S. NEW INDIA ASSURANCE CO.LTD., JAJPURPRAMOD KUMAR TRIPATHY VS MANOJ KUMAR BIHARA	 VS	 () //	
150	D-FAO/29098/2026	SR. MANAGER, M/S. INDUSIND GENERAL INSURANCE CO.LTD., BBSR VS PRASANTA KUMAR BALA	 VS	 () //	
151	D-FAO/29100/2026	PUSPANJALI NANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	 () //	
152	D-FAO/29109/2026	MANAGER (LEGAL), M/S. CHOLA MS GENERAL INSURANCE CO.LTD., BBSR VS JALADHAR ROUT@JALANDHAR ROUT	 VS	 () //	
153	D-MACA/29021/2026	MANAGER, ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS JAHNABI SABAR	 VS	 () //	
154	D-MACA/29083/2026	MANOJ KUMAR ROUT @ MUKESH VS BHAGHYADHAR RAY	SUSANT KUMAR MOHANTY VS	 () //	
155	D-MACA/29085/2026	MEGHANANDA BEHERA VS BIKRAM KESHARI PATRA	KAPILA CHARAN NAYAK VS	 () //	
156	D-MACA/29086/2026	SAROJ KUMAR JETHY VS BANI PRASAD MOHANTY	SUSANT KUMAR MOHANTY VS	 () //	
157	D-MACA/29091/2026	D.M., ORIENTAL INSURANCE CO.LTD., BBSR VS SWAPNARANI HOTA	GIRIJA PRASAD DUTTA VS	 () //	
158	D-MACA/29116/2026	GYANA PRAKASH PANDA VS SK. ABDUL OHID	SUBHASIS MOHAPATRA VS	 () //	
159	D-MACA/29141/2026	NATIONAL INSURANCE COMPANY LTD., CUTTACK SABITA RANJAN PATTNAIK		//	

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		VS	VS	0	
		PRIYABRATA PRADHAN		//	
160	D-MACA/29173/2026	B.M., JEYPORE, NEW INDIA ASSURANCE CO. LTD., JEPPORE	JEYPORE SBYASACHI GHOSE	//	
		VS	VS	0	
		SINDHU MAJHI		//	
161	D-MACA/29176/2026	AMRIT MINZ	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		DILESWAR SAGADIA		//	
162	D-MACA/29196/2026	AJAYA PRADHAN	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		RAJ KUMAR AGRAWAL		//	
163	D-MACA/29211/2026	B.M., IFFCO TOKIO GENERAL INSURANCE CO.LTD., BAMBALIPARA	BAMBALIPARA PATI	//	
		VS	VS	0	
		BASANTI MOHAPATRA		//	
164	D-MATA/29120/2026	SANGITA NAYAK	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
		ADHAR KUMAR SWAIN		//	
165	D-RSA/29074/2026	RADHASYAMA SAHU	MAHESWAR MOHANTY	//	AOD20240000170C202600007
		VS	VS	0	
		DEEPALI BOSE		//	
166	D-RSA/29259/2026	P SIVA PRASAD RAO	Dhananjaya Mund	//	AOR20220001492C202600170
		VS	VS	0	
		MATURU LAKSHMI DEVI		//	
167	D-RSA/29272/2026	SUSHANTA KUMAR PUJARI	SURYASNATA MOHAPATRA	//	
		VS	VS	0	
		HEMALATA NANDA@PUJARI		//	
168	D-RVWPET/29210/2026	REGIONAL MANAGER, ORIENTAL INSURANCE CO. IPRAKESH BANERJEE	IPRAKESH BANERJEE MOHANTY	//	
		VS	VS	0	
		SAMARI BANCHHOR		//	
169	D-SAO/29157/2026	JITENDRA KUMAR SAHOO	GOPINATH MISHRA (SR.ADV.)	//	
		VS	VS	0	
		DAYANIDHI NAG		//	
170	D-STREV/29155/2026	M/S. M CUBE CONSTRUCTION PVT. LTD., CUTTACK	RAJESH TRIPATHY	//	
		VS	VS	0	

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171	D-TRP(C)/29053/2026	COMMISSIONER OF SALES TAX, CUTTACK SUBHASMITA BARIK VS GYANARANJAN MOHAPATRA	BIJAYA KUMAR MISHRA VS	// // 0	
172	D-TRPCRL/19704/2026	KRUSHNARANI JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 0 //	
173	D-WA/29115/2026	VICE CHANCELLOR OF UTKAL UNIVERSITY, BBSR VS UPENDRA KUMAR MALLICK	SAROJ KANTA SAMAL VS	// 0 //	
174	D-WP(C)/28989/2026	CHAKRADHAR PRADHAN VS STATE OF ODISHA	KISHOR CHANDRA DAS VS	// 0 //	
175	D-WP(C)/28990/2026 WP(C)/19783/2026	KARISMA BEHERA VS STATE OF ODISHA	NIROJ KUMAR MAHAPATRA VS	// 0 //	
176	D-WP(C)/28991/2026	DEBABRATA NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
177	D-WP(C)/28992/2026 WP(C)/19798/2026	SHACHINDRA MANIK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
178	D-WP(C)/28993/2026 WP(C)/19803/2026	TRILOCHAN PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
179	D-WP(C)/28994/2026	BINGYA BINAMRATA SWAIN VS UNION OF INDIA	RAJAT KUMAR PANDA VS	// 0 //	
180	D-WP(C)/28996/2026	KISHORE KUMAR BAG VS CHAIRMAN, STATE LEVEL SCRUTINY COMMITTEE-CUM-REVENUE DIVISIONAL COMMISSION, SAMBALPUR	ADYASIDHI MISHRA VS	// 0	
181	D-WP(C)/28998/2026	BISHNU PRASANNA TRIPATHY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	

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182	D-WP(C)/28999/2026 WP(C)/19861/2026	ANKIT KUMAR VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //	
183	D-WP(C)/29001/2026	SUNIL KUMAR NATH VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
184	D-WP(C)/29003/2026 WP(C)/19793/2026	NIRANJAN SAHOO VS STATE OF ODISHA	ARUN KUMAR DAS VS	// 0 //	
185	D-WP(C)/29004/2026	DEEPAK KUMAR MUNDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
186	D-WP(C)/29005/2026	KHIRENDRA KUMAR SWAIN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
187	D-WP(C)/29006/2026	AJOY KUMAR SAHU VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
188	D-WP(C)/29007/2026	GANESWAR BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
189	D-WP(C)/29008/2026	BHIMSEN MOHANTA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
190	D-WP(C)/29009/2026 WP(C)/19826/2026	PRADIPTA KUMAR BARADA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
191	D-WP(C)/29010/2026	PRASANTA KUMAR JENA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
192	D-WP(C)/29011/2026	GIRIJA SANKAR NANDA VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //	
193	D-WP(C)/29012/2026	SARMILA ROURAY	SUDHIR KUMAR MALLICK	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/29013/2026	MANOJ KUMAR SAHU	JATINDRA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/29014/2026	BIKASH KUMAR BARIK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/29015/2026	RAJESH KUMAR BARIK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/29016/2026	SAMGAR NAG	KAMALA KANTA NAYAK	//	
		VS	VS	()	
		CHAIRMAN-CUM-MANAGING DIRECTOR, OSRTC, PARIBAHAN BHAWAN, BHUBANESWAR		//	
198	D-WP(C)/29017/2026	PRADIP SWAIN	AKHAND	//	AOD20230000748C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/29018/2026	KRUSHNA CHANDRA KONHAR	LALATENDU SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/29019/2026	KAMINI BEHERA	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/29020/2026	SISIR KUMAR BEHERA	FALGUNI RAJGURU MOHAPATRA	//	
		VS	VS	()	
		THE EXECUTIVE ENGINEER (ELECT.) -CUM- ASSESSING OFFICER, TPCODL, KHANDAGIRI, KHURDA		//	
202	D-WP(C)/29023/2026	SASHIKANTA PARIDA	SHAMBHU CHARAN NATH SHARMA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/29024/2026	SANGRAM KESHARI BHADRA	ANIL KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/29026/2026	SUMANTA KUMAR DASH	ANIL KUMAR DAS	//	
		VS	VS	()	

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205	D-WP(C)/29027/2026	STATE OF ODISHA M/S. CROPGI AGRO RESEARCH AND DEVELOPMENT VS	ANSHUMAN DAS ANSHUMAN DAS VS	// // 0	
206	D-WP(C)/29032/2026	STATE OF ODISHA AKSHYA KUMAR DAS VS	SOUBHAGYA KUMAR DASH VS	// // 0	AOR20220001631C202600184
207	D-WP(C)/29036/2026	STATE OF ODISHA KHANTAPADA SERVICE COOPERATIVE SOCIETY LTD VS	ANBHUSAN SWAIN VS	// // 0	
208	D-WP(C)/29037/2026	STATE OF ODISHA M/S OM CONSTRUCTION VS	RAJJEET ROY VS	// // 0	AOR20220001462C202600068
209	D-WP(C)/29038/2026	ASSISTANT COMMISSIONER, GOODS AND SERVICE TAX AND CENTRAL EXCISE MAHASWETA PATRA VS	PITAMBAR PANDA VS	// // 0	
210	D-WP(C)/29039/2026	STATE OF ODISHA BIJAY KUMAR SINGH VS	BIBHUTI BHUSAN SWAIN VS	// // 0	
211	D-WP(C)/29041/2026	STATE OF ODISHA KUNTALA MINZ @ KISAN VS	BIBHUTI BHUSAN SWAIN VS	// // 0	
212	D-WP(C)/29042/2026	SUB COLLECTOR, KUNCHINDA, BAMDEV SAHOO VS	SANDIPANI NAYAK VS	// // 0	
213	D-WP(C)/29044/2026	STATE OF ODISHA BALASORE ALLOYS LIMITED, BALASORE VS	AMIT PATNAIK VS	// // 0	
214	D-WP(C)/29046/2026	ODISHA MINING CORPORATION LIMITED, KHURDA CHAKRADHAR BEHERA VS	BISWARANJAN MAHARATHA VS	// // 0	
215	D-WP(C)/29048/2026	STATE OF ODISHA SURENDRA MALIK VS	RANJAN KUMAR NAYAK VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/29049/2026	SUSANTA KUMAR JENA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //	
217	D-WP(C)/29054/2026	GITANJALI MALIK VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //	
218	D-WP(C)/29055/2026	JAYANTA MOHANTY VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
219	D-WP(C)/29056/2026	JITENDRA DAS VS ASST.SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //	
220	D-WP(C)/29057/2026	PRATIBHA PRUSTY VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
221	D-WP(C)/29058/2026	HERITAGE VISION EDUCATIONAL TRUST VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	AOR20220001462C202600071
222	D-WP(C)/29059/2026	ABHAY KUMAR SAMANTARAY VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
223	D-WP(C)/29060/2026	ANIL KUMAR SENAPATI VS STATE OF ODISHA	JAGADIP SAHOO VS	// 0 //	AOD20250001139C202600017
224	D-WP(C)/29061/2026	DR.PRAGATIKA PAIKARAY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
225	D-WP(C)/29062/2026	SAGARIKA MAJUMDAR VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
226	D-WP(C)/29064/2026	SOUMYAJIT GAJENDRA VS THE GENERAL MANAGER, HRM DEPT, ODISHA GRAMMEN BANK, BHUBANESWAR, KHURDA	ASHIS KUMAR MISHRA VS	// 0 //	
227	D-WP(C)/29065/2026	GOBARDHAN SWAIN	SUPRITI KAR	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/29066/2026	RAJASMITA PRADHAN	BHABANI PRASAD MOHANTY	//	
		VS	VS	()	
		THE STATE TAX OFFICER, CT AND GST ENFORCEMENT UNIT, BALASORE		//	
229	D-WP(C)/29067/2026	KABISURYA PANIGRAHI	ADHIRAJ MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/29068/2026	MANAGING COMMITTEE OF KATAKANA URDU U.P. SCHOOL, PARI	SACHIN K. PRI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/29069/2026	M/S. MAA MANISHA DISTRIBUTORS, BALASORE	BHABANI PRASAD MOHANTY	//	
		VS	VS	()	
		THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, BALASORE		//	
232	D-WP(C)/29071/2026	HADIBANDHU SARANGI	SIVA SANKAR CHAINI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/29072/2026	BHAGIRATHI SENAPATI	BHABANI PRASAD MOHANTY	//	
		VS	VS	()	
		THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR		//	
234	D-WP(C)/29073/2026	SAMIR KUMAR SAHOO	DEEPAK KU SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/29075/2026	BINAYAK BAL	ALOK KUMAR PANDA	//	AOD20240000536C202600035
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/29076/2026	BAMADEV MISHRA	ABHILASH MISHRA	//	AOR20220001583C202600156
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/29077/2026	KANHU CHARAN PATRA	BHABANI PRASAD MOHANTY	//	
		VS	VS	()	
		THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, BALASORE		//	
238	D-WP(C)/29078/2026	M/S SHREE JAGANNATH SUPPLY CO., KHORDHA	BIBHUTI RANJAN SWAIN	//	
		VS	VS	()	

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239	D-WP(C)/29079/2026	COMMISSIONER CUM SECRETARY, EXCISE DEPARTMENT, GOVT OF ODISHA, KHORDHA RUTUPARNA SAHU VS M/S MODERN TRADERS, CUTTACK	BISWAMBAR MOHANTY VS	// 0 //	
240	D-WP(C)/29081/2026	TIKESWAR MISHRA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	AOR20220001583C202600157
241	D-WP(C)/29082/2026	DR. ALOK MISHRA VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	// 0 //	AOD20240000891C202600011
242	D-WP(C)/29084/2026	PANKAJ GHATAL VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //	AOD20240000968C202600014
243	D-WP(C)/29087/2026	SAPAN BINDHANI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
244	D-WP(C)/29089/2026	ANIRUDDHA LENKA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
245	D-WP(C)/29090/2026	KASHI NATH SAHOO VS SASMITA NAYAK	TAPOBANTA BARIK VS	// 0 //	
246	D-WP(C)/29092/2026	ROBIN TIRKEY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //	
247	D-WP(C)/29093/2026	CHAND RAJSHREE NAGARI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //	
248	D-WP(C)/29095/2026	SUBHASH CHANDRA GURU VS STATE OF ODISHA	LAMBODOR ACHARI VS	// 0 //	AOR20220001311C202600061
249	D-WP(C)/29097/2026	LAXMIDHAR SAHANI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/29099/2026	AJAY KUMAR PATRA VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	// 0 //	
251	D-WP(C)/29102/2026	TARAKANTA DAS VS STATE OF ODISHA	TARUN PATNAIK VS	// 0 //	
252	D-WP(C)/29103/2026	SUSHAMA PATEL VS STATE OF ODISHA	RASMITA SWAIN VS	// 0 //	
253	D-WP(C)/29104/2026	M/S. BIJAYA KUMAR KISHANLAL, BALANGIR VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR	CHITTA RANAJAN DAS VS	// 0 //	
254	D-WP(C)/29105/2026	MANAGING COMMITTEE, SRI SRI DADHIBAMANJEVS VS STATE OF ODISHA	HIGESWAR MALLIK VS	// 0 //	AOR20220001207C202600045
255	D-WP(C)/29106/2026	PRABHAT KUMAR BAL VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //	
256	D-WP(C)/29107/2026	HIMANSU SEKHAR SAHOO VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202600082
257	D-WP(C)/29108/2026	GURUSIKHYA COLLEGE OF NURSING, ANGUL VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //	
258	D-WP(C)/29110/2026	M/S. CENTRE FOR MANAGEMENT AND COMPUTER SAURABH VS STATE OF ODISHA	SAURABH BHUBANESWAR VS	// 0 //	
259	D-WP(C)/29111/2026	AJAY KUMAR BEJ VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS	// 0 //	
260	D-WP(C)/29112/2026	DR. INDIRA SUBHADARSHINI DEVABANDITA CHAKRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
261	D-WP(C)/29114/2026	SUDARSAN SAHOO	SANGRAM JENA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/29117/2026	BIBEKANANDA SAHOO	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	()	
		THE AUTHORIZED OFFICER, BANK OF MAHARASHTRA, ZONAL OFFICE, BHUBANESWAR		//	
263	D-WP(C)/29119/2026	RAGHUNATH SAHOO	BRAHMANANDA TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/29122/2026	ODISHA STATE AMIN ASSOCIATION, JAGATSINGHPDR. BINODA KUMAR MISHRA		//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/29123/2026	SURESH CHANDRA SAHU	SHAMBHU CHARAN NATH SHARMA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/29124/2026	AMITA PATTANAİK	PRAGYAN PARAMITA MOHANTY	//	
		VS	VS	()	
		INDIAN INSTITUTE OF PUBLIC ADMINISTRATION (IIPA), NEW DELHI		//	
267	D-WP(C)/29125/2026	SANTANU KUMAR BOXI	ADITYA DIWAKARA AND ASSOCIATES	//	
	WP(C)/19784/2026	VS	VS	()	
		SHYAMA SHREE APARAJITA	I.S.PRAMOD CHANDRA	//	
268	D-WP(C)/29126/2026	BISWARANJAN PATTNAİK	HRUDANANDA MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/29127/2026	RABINDRA SAHOO	BRAHMANANDA TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/29128/2026	ASHOK KUMAR BAG	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/29129/2026	AJAYA SAHU	GOKULANANDA SAHU	//	
		VS	VS	()	
		CONTROLLER OF EXAMINATION, CENTRAL BOARD OF SECONDARY EDUCATION (CBSE), NEW DELHI		//	
272	D-WP(C)/29130/2026	M/S HOTEL MOTI PRIVATE LIMITED	BAIBASWATA PANIGRAHI	//	AOD20220003503C202600043
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/29131/2026	THE PERMANENT LOK ADALAT (PUS), GANJAM RONAK MISHRA VS	GOKULANANDA SAHU VS	// // ()	
274	D-WP(C)/29132/2026	CONTROLLER OF EXAMINATION, CENTRAL BOARD OF SECONDARY EDUCATION (CBSE), NEW DELHI PUSPANJALI SAHOO VS	NIHAL RATH VS	// // ()	
275	D-WP(C)/29133/2026	STATE OF ODISHA BRANCH MANAGER, S. B. I GENERAL INSURANCE COMPANY LTD VS	COMPANY OF ODISHA VS	// // ()	AOR20220004152C202600013
276	D-WP(C)/29134/2026	M/S MASTER CHICKEN CENTER MANAGER CLAIMS, S. B. I GENERAL INSURANCE COMPANY LTD VS	COMPANY OF ODISHA VS	// // ()	AOR20220004152C202600014
277	D-WP(C)/29135/2026	M/S JAYA BAHABIR FOOD PRODUCTS AND RICE MILL PVT LTD BALI SAHOO VS	JIBAN KANTA PATTANAİK VS	// // ()	
278	D-WP(C)/29136/2026	STATE OF ODISHA JAYANTA KUMAR BISWAL VS	PRAVAT CHANDRA MOHANTY VS	// // ()	
279	D-WP(C)/29137/2026	STATE OF ODISHA MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, BIRKUNDABANPUR, NAYAGARH VS	HODI, BIRKUNDABANPUR, NAYAGARH VS	// // ()	
280	D-WP(C)/29138/2026	STATE OF ODISHA SIPRA DASHBABU VS	PRAVAT CHANDRA MOHANTY VS	// // ()	
281	D-WP(C)/29139/2026	STATE OF ODISHA M/S. SHYAM SUNDAR PADDY PROCESSING MILL (P.S.M.), KUMARHADHY VS	SARDI, KUMARHADHY VS	// // ()	
282	D-WP(C)/29140/2026	STATE OF ODISHA SWARUPA JENA VS	PRAVAT CHANDRA MOHANTY VS	// // ()	
283	D-WP(C)/29142/2026	STATE OF ODISHA KAMAL KUMAR MAJHI VS	PRAVAT CHANDRA MOHANTY VS	// // ()	
		STATE OF ODISHA		//	

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284	D-WP(C)/29143/2026	PARAMESWAR MOHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
285	D-WP(C)/29144/2026	MANAGING COMMITTEE OF KAPILESWAR DEV HIGHER SCHOOL, BALVAR, KHORDHA VS STATE OF ODISHA	SUSHIL KALVAR, KHORDHA VS	// 0 //	
286	D-WP(C)/29145/2026	SHRABANI BALA MAHALLIK VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //	
287	D-WP(C)/29146/2026	MANAGING COMMITTEE OF SAHAREI U.P.(M.E.) SCHOOL, PURI VS STATE OF ODISHA	SOURIPUR VS	// 0 //	
288	D-WP(C)/29147/2026	KSHIROD PRASAD KHADIA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
289	D-WP(C)/29148/2026	JITENDRA NAYAK VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //	
290	D-WP(C)/29149/2026	ANIRUDHA ROUT VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
291	D-WP(C)/29150/2026	MANAGING COMMITTEE OF HARAPARBATI, U.P.(M.E.) SCHOOL, KARPURI VS STATE OF ODISHA	SUSHIL KARPURI VS	// 0 //	
292	D-WP(C)/29152/2026	RAMESH CHANDRA MAJHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
293	D-WP(C)/29153/2026	GABHIRA BAG VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //	
294	D-WP(C)/29154/2026	M.C. OF BASUDEV U.P. SCHOOL, BALUNKA, PURI VS STATE OF ODISHA	SUPRITI KAR VS	// 0 //	
295	D-WP(C)/29156/2026	BAIDYANATH BEHERA	PRADEEP KUMAR MAHAPATRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/29158/2026	PRIYABRATA OJHA	BIKRAM CHANDRA GHADEI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/29159/2026	MAHADEV SUNANI	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/29161/2026	AKSHAYA KUMAR NANDA	SAROJA KANTA SAMAL	//	AOR20250001113C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/29162/2026	SAROJ KUMAR PATNAIK	HARMOHAN DHAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/29163/2026	BINAY KUMAR PADHAN	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/29164/2026	MAKARA JENA	HAREKRUSHNA DASH	//	AOD20240000001C202600061
		VS	VS	()	
		THE COLLECTOR CUM DISTRICT MAGISTRATE, KEONJHAR		//	
302	D-WP(C)/29165/2026	GOKUL CHANDRA BEHERA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/29166/2026	GOBINDA CHANDRA BEHERA	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/29167/2026	BINAYA KUMAR NAYAK	SUPRITI KAR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/29168/2026	SANYASI SETH	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/29169/2026	SIDHESWAR MAHARANA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/29170/2026	STATE OF ODISHA M.C. OF MAA JOGAMAYA PANCHAYAT HIGH SCHOOL, BARKHORDHA	SUBRITI KAR	// // 0	
308	D-WP(C)/29171/2026	STATE OF ODISHA MAMTA GUPTA	JANAKI KANTA MAHAPATRA	// // 0	
309	D-WP(C)/29172/2026	THE BRANCH MANAGER, CANARA BANK, UTTAR PRADESH RASIK CHANDRA SAHU	PRADEEP KUMAR MAHAPATRA	// // 0	
310	D-WP(C)/29174/2026	STATE OF ODISHA M.C.OF BASUDEV U.P. SCHOOL SANDHAGORADA, PURI	SUPRITI KAR	// // 0	
311	D-WP(C)/29175/2026	STATE OF ODISHA JANARDAN PRAHARAJ	GOURI MOHAN RATH	// // 0	
312	D-WP(C)/29177/2026	STATE OF ODISHA M.C.OF INJANA HIGH SCHOOL, KHURDA	SUPRITI KAR	// // 0	
313	D-WP(C)/29178/2026	STATE OF ODISHA MAMATA BEHERA	LAXMIKANTA MOHANTY	// // 0	
314	D-WP(C)/29179/2026	STATE OF ODISHA M.C. OF MAA BHAGABATI BIDYAMANDIR, MOTTA, KHURDA	SUPRITI KAR	// // 0	
315	D-WP(C)/29180/2026	STATE OF ODISHA SATRUGHNA BHOLA	PRASANTA KUMAR NANDA	// // 0	
316	D-WP(C)/29181/2026	STATE OF ODISHA SATYAPRAKASH DIKSHIT	SOUBHAGYA KUMAR RATH	// // 0	AOR20220004309C202600034
317	D-WP(C)/29182/2026	STATE OF ODISHA PRATYUSA KUMAR DAS	LAXMIKANTA MOHANTY	// // 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/29183/2026	M.C.OF ANSALO, U.P.(M.E.) SCHOOL, PURI VS STATE OF ODISHA	SUPRITI KAR VS	// 0 //	
319	D-WP(C)/29184/2026	M.C. OF MANCHANATH DEV HIGH SCHOOL, KHORDA VS STATE OF ODISHA	SUPRITI KAR VS	// 0 //	
320	D-WP(C)/29185/2026	SMRUTI NURSING COLLEGE, MAYURBHANJ VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
321	D-WP(C)/29186/2026	SIDDHARTH MOHANTY VS UNION OF INDIA	SURYASNATA MOHAPATRA VS	// 0 //	
322	D-WP(C)/29188/2026	ASHOK KUMAR PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
323	D-WP(C)/29190/2026	BENUDHAR SAA VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //	
324	D-WP(C)/29191/2026	RATNAKAR PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
325	D-WP(C)/29194/2026	PANCHANAN MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
326	D-WP(C)/29195/2026	KANCHAN KUMAR PRADHAN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
327	D-WP(C)/29197/2026	AINTHA MUDULI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
328	D-WP(C)/29199/2026	ROJI KHATEI VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	// 0 //	AOD2026000004C202600006
329	D-WP(C)/29201/2026	KARAN KUMAR NAIK	DOLAGOBINDA MOHAPATRA	//	AOR20230000065C202600017

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		BANDHAN BANK LTD		//	
330	D-WP(C)/29202/2026	DUNA RAVI	AMITAV TRIPATHY	//	
		VS	VS	0	
		AUTHORIZED OFFICER, INDIAN BANK,ZONAL OFFICE, BERHAMPUR		//	
331	D-WP(C)/29203/2026	ASIMA MOHAPATRA	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/29204/2026	PRAFULLA KUMAR SAHOO	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/29205/2026	PRAMOD KUMAR BARIK	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/29206/2026	DHRUBA CHARAN KABI	SATYABRATA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/29207/2026	CHANDRIKA NAIK	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/29208/2026	M/S ASKA SCIENCE COLLEGE, NUAGAON, GANJAM ANKIT MOHANTY		//	
		VS	VS	0	
		THE CENTRAL PROVIDENT FUND COMMISSIONER, EPFO HEAD OFFICE, NEW DELHI		//	
337	D-WP(C)/29209/2026	BHARAT BEHERA @ BHARAT CHANDRA BEHERA	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/29212/2026	ANIL KUMAR PATNAYAK	SANJAT DAS	//	
		VS	VS	0	
		C.D.O. CUM EXECUTIVE OFFICER, ZILLA PARISHAD, KANDHAMAL		//	
339	D-WP(C)/29213/2026	PRAMOD KUMAR DAS	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/29214/2026	PANKAJ KUMAR NATH	LAKSMIDHAR KABI	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/29215/2026	STATE OF ODISHA JAYANTI SETHI VS	KRUSHNA CHANDRA RATH VS	// // 0	
342	D-WP(C)/29216/2026	STATE OF ODISHA MADHUSMITA PANDA VS	BIREN SANKAR TRIPATHY VS	// // 0	
343	D-WP(C)/29217/2026	STATE OF ODISHA ASHOK KUMAR SINHA VS	SURAJ MOHANTY VS	// // 0	
344	D-WP(C)/29218/2026	STATE OF ODISHA SCHOOL MANAGING COMMITTEE OF KUNJABIHAR VS	SURENDR KUMAR SINGHA, JAIPUR VS	// // 0	
345	D-WP(C)/29219/2026	STATE OF ODISHA PARAMESWAR BEHERA VS	KRUSHNA CHANDRA RATH VS	// // 0	
346	D-WP(C)/29220/2026	STATE OF ODISHA KPS INFOTECH, MANCHESWAR, BHUBANESWAR VS	AKSHAYA KUMAR JENA VS	// // 0	
347	D-WP(C)/29221/2026	STATE OF ODISHA GITANJALI PUROHIT VS	SUKANTA KUMAR MISHRA VS	// // 0	
348	D-WP(C)/29222/2026	STATE OF ODISHA PRAKASH CHANDRA SINGH VS	SUKANTA KUMAR MISHRA VS	// // 0	
349	D-WP(C)/29223/2026	STATE OF ODISHA BRAJENDRA PALEI VS	KRUSHNA CHANDRA RATH VS	// // 0	
350	D-WP(C)/29224/2026	STATE OF ODISHA HARISH CHANDRA DAS VS	GYANENDRA CHANDRA SWAIN VS	// // 0	
351	D-WP(C)/29225/2026	STATE OF ODISHA THE AUTHORIZED OFFICER, SAMBALPUR MANORANJAN TAREI @ TARAI VS	SANKET KANUNGO VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/29226/2026	RASMITA PATI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
353	D-WP(C)/29227/2026	BHARATI NAIK VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //	
354	D-WP(C)/29228/2026	JAYANTI SETHI VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //	
355	D-WP(C)/29229/2026	NANDINI SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	
356	D-WP(C)/29232/2026	TATA CAPITAL HOUSING FINANCE LTD., MUMBAI VS DISTRICT MAGISTRATE AND COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //	
357	D-WP(C)/29233/2026	BAIKUNTHA NATH SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
358	D-WP(C)/29235/2026	DIKSHIT KUMAR ROUT VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //	
359	D-WP(C)/29237/2026	BHAGIRATHI MOHARANA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
360	D-WP(C)/29238/2026	NIRANJAN NAYAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
361	D-WP(C)/29240/2026	PRADIPTA KUMAR PATNAIK VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
362	D-WP(C)/29241/2026	RAJU PALEI VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //	
363	D-WP(C)/29242/2026	SURATNA GHOSE @ DEY	AMIT BOSE	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
364	D-WP(C)/29244/2026	MALAY KUMAR GHOSH @ MALAY BAYA GHOSE	DIGAMBARA MISHRA	//	
		NIRANJAN JENA	DIGAMBARA MISHRA	//	
		VS	VS	0	
365	D-WP(C)/29245/2026	STATE OF ODISHA		//	
		BANSHIDHARA BEHERA	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/29246/2026	MUKTESWAR MOHANTA	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/29248/2026	SAMIR MOHAPATRA	DIGAMBARA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/29249/2026	KASIDA BIBI	SAMAYA KUMAR RAY	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER OF LAND RECORDS AND SETTLEMENT, CUTTACK		//	
369	D-WP(C)/29250/2026	MALATI JENA	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/29251/2026	PRAHALLAD BISWAL	DIGAMBARA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/29252/2026	KARTIKESWAR BEHERA	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/29253/2026	SRABANI JOSHI	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	
		CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI		//	
373	D-WP(C)/29255/2026	SUSHREE LIPIRANEE SAHA	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	
		CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI		//	
374	D-WP(C)/29256/2026	UGRESAN MOHANTA	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/29261/2026	STATE OF ODISHA HITESH MISHRA VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
376	D-WP(C)/29263/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI PURENDRA MOHANTA VS	KRUSHNA CHANDRA RATH VS	// // 0	
377	D-WP(C)/29264/2026	STATE OF ODISHA ITISHREE SABAR VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
378	D-WP(C)/29265/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI SUBHAM KUMAR BARIK VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
379	D-WP(C)/29268/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI BINATI MAYEE BISHWAL VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
380	D-WP(C)/29269/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI MONALISA NANDIGHOSH VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
381	D-WP(C)/29270/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI SWETA PADHI VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
382	D-WP(C)/29271/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI JAGANNATH BEHERA VS	KRUSHNA CHANDRA RATH VS	// // 0	
383	D-WP(C)/29273/2026	STATE OF ODISHA TULESWARI PATEL VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
384	D-WP(C)/29274/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI BARSHARANI SABAR VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
385	D-WP(C)/29275/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI CHANDRA SHEKHAR MAHANANDA VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
		CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI		//	

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FILING REPORT AS ON :30/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/29276/2026	PARAMESWAR BARIK VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// () //	
387	D-WP(C)/29277/2026	MIHIR KUMAR SABAR VS CENTRAL BOARD OF SECONADARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// () //	
388	D-WP(C)/29278/2026	JOGYATA PADHAN VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// () //	
389	D-WP(C)/29279/2026	SURENDRA MOHANTA VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// () //	
390	D-WP(C)/29280/2026	JYOTI KANR VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// () //	
391	D-WP(C)/29281/2026	BABALI SAHU VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// () //	
392	D-WP(C)/29282/2026	SUMIT SAHU VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// () //	
393	D-WP(C)/29283/2026	BHAGYAJYOTI KUMBHAR VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// () //	
394	D-WPCRL/19691/2026	SABITA KUMARI PANDA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	//0 () //	
395	D-ABLAPL/19544/2026	MANU @ ASHOK SETHI @ MANOJ SETHI VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /2 /2026 () //	
396	D-ABLAPL/19545/2026	LUCKY @ SANGRAM MOHANTY VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /185 /2020 () //	
397	D-ABLAPL/19549/2026	AMULYA PATRA @ AMULYA KUMAR PATRA	MITHUN KUMAR PRADHAN	NIRAKARPUR /226 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/19550/2026	RAJA SENA	PRANAB RANJAN CHHATOI	BANKI /320 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/19553/2026	MADAN BARIK @ MADAN MOHAN BARIK	PURNA CHANDRA MOHARANA	NIHALPRASAD /105 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/19554/2026	ROHAN NAYAK	RAKESH RANJAN DASH	LAXMISAGAR P.S. /443 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/19557/2026	VICTIMS NEPHEW	ASHOK KUMAR BEHERA	KUJANGA /155 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/19559/2026	KUNJA BIHARI PARIDA	ANIL KUMAR DALAI	DELANGA /155 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/19562/2026	SHIBA PRASAD DHAL @ PAPU	JAYANTA KUMAR MAJHI	BALIAPAL /302 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/19563/2026	SARASWATI SAHU	MANOJ KUMAR MOHANTY	KUAKHIA /150 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/19565/2026	BIKASH JENA	JAYANTA KUMAR MAJHI	BALIAPAL /294 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/19568/2026	VIJAYA KUMAR	MANOJ KUMAR NAYAK	CYBER CRIME AND ECO. OFFENCE, CUTTACK	AOR20220001273C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/19569/2026	BRAHMACHARI PATI	RAMDAS ACHARY	SATYABADI /134 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/19570/2026	KUNA @ AMIT NAYAK @ AMIT KUMAR NAYAK	SANGRAM KESHARI MISHRA	BINJHARPUR /304 /2022	AOR20220001606C202600009
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/19571/2026	STATE OF ODISHA MANORAMA PATRA VS	PANCHANAN PANIGRAHI VS	// BHUBAN /167 /2026 ()	AOR20250000001C202600022
410	D-ABLAPL/19572/2026	STATE OF ODISHA ALEKHA SAHU @ ALEKHA CHANDRA SAHU VS	PANCHANAN PANIGRAHI VS	// BAGDIA /77 /2025 ()	AOD20250000009C202600070
411	D-ABLAPL/19573/2026	STATE OF ODISHA MANORAMA PATRA VS	PANCHANAN PANIGRAHI VS	// BHUBAN /166 /2026 ()	AOR20250000001C202600023
412	D-ABLAPL/19574/2026	STATE OF ODISHA RADHESHYAM MAHAKUR @ RADHASHYAM MAHAKUR VS	KADEET ROY VS	// S.P.(CID-CRL),CUTTACK /18 /2017 ()	AOR20220001462C202600070
413	D-ABLAPL/19578/2026	STATE OF ODISHA PRASANNA KUMAR MOHANTY VS	JAGADIP SAHOO VS	// // ()	AOD20250001139C202600016
414	D-ABLAPL/19579/2026	STATE OF ODISHA SANAT KUMAR LENKA @ SONU LENKA VS	AMIT SUJAT BISWAL VS	// ATTABIRA /211 /2026 ()	
415	D-ABLAPL/19585/2026	STATE OF ODISHA NIRUPAMA NAYAK VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /164 /2026 ()	
416	D-ABLAPL/19586/2026	STATE OF ODISHA RAJA BHADRA VS	SMRUTI RANJAN DASH VS	// EOW,BHUBANESWAR /1 /2018 ()	
417	D-ABLAPL/19588/2026	STATE OF ODISHA SAMSUDDIN MALLICK @ SAM SUDIN KHAN VS	AMIT SUJAT BISWAL VS	// BOLAGARH P.S. /272 /2026 ()	
418	D-ABLAPL/19589/2026	STATE OF ODISHA PRADEEP KUMAR SAMAL @ TIMA VS	JUGALA KISHORE PANDA VS	// MAHABIROD /123 /2026 ()	
419	D-ABLAPL/19594/2026	STATE OF ODISHA BHABAGRAHI DIGAL VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202600120
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/19596/2026	DHANPATI HARIJAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MAIDALPUR /79 /2026 () //	
421	D-ABLAPL/19600/2026	ASHISH KUMAR CHAKRABARTY VS STATE OF ODISHA	TAPOBANTA BARIK VS	BARPALLI /187 /2026 () //	
422	D-ABLAPL/19605/2026	AMARJIT SARANGI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	LALBAG /230 /2026 () //	
423	D-ABLAPL/19607/2026	RINA SWAIN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /166 /2020 () //	
424	D-ABLAPL/19608/2026	AMULYA RATNA PRADHAN VS STATE OF ODISHA	BINOD KUMAR BHOI VS	//0 () //	
425	D-ABLAPL/19609/2026	BRAHMANANDA DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	BASUDEVPUR /358 /2026 () //	
426	D-ABLAPL/19612/2026	ASHISH NAIK @ SILU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	INDUASTRIAL,NISA /213 /2026 () //	
427	D-ABLAPL/19613/2026	MAHESWAR DAS VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK RURAL /90 /2018 () //	
428	D-ABLAPL/19614/2026	B. RAKESH KUMAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI TOWN /159 /2026 () //	
429	D-ABLAPL/19616/2026	ASHISH MOHAPATRA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	BALLIGUDA /159 /2026 () //	
430	D-ABLAPL/19619/2026	RIYAZ MAHAMMAD @ SAHIL MAHAMMAD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHUNTUNI /125 /2026 () //	
431	D-ABLAPL/19620/2026	NIRMALA KHARA	AMIT KUMAR SAHU	LAXMIPUR /66 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
432	D-ABLAPL/19621/2026	STATE OF ODISHA KALUCHARAN PAIKARAY	MANAS KUMAR CHAND	// BAGHAMARI /202 /2026	
		VS	VS	()	
433	D-ABLAPL/19623/2026	STATE OF ODISHA PRASANNA KUMAR PAIKRAY	AMLAN SHAKTI PAUL	// BOLAGARH P.S. /223 /2026	
		VS	VS	()	
434	D-ABLAPL/19624/2026	STATE OF ODISHA SANGRAM KESHARI JENA	MANAS KUMAR CHAND	// KENDRAPARA SADAR /402 /2026	
		VS	VS	()	
435	D-ABLAPL/19625/2026	STATE OF ODISHA SUMIT HARIJAN	TUKUNA KUMAR MISHRA	// UMERKOTE /275 /2025	
		VS	VS	()	
436	D-ABLAPL/19627/2026	STATE OF ODISHA RUDRA SATNAMI	DEBABRATA DASH	// DHARAMGARH /337 /2025	
		VS	VS	()	
437	D-ABLAPL/19629/2026	STATE OF ODISHA SURESH KUMAR SAHOO	DEBABRATA DASH	// BYREE /160 /2026	
		VS	VS	()	
438	D-ABLAPL/19630/2026	STATE OF ODISHA NARASINGHA JANI @ NARASINGH JANI	MANGU NANDY	// / /0	
		VS	VS	()	
439	D-ABLAPL/19631/2026	STATE OF ODISHA TUSHAR RANJAN MALLIK	HAREKRUSHNA DASH	// RAMACHANDRAPUR /199 /2026	AOD2024000001C202600060
		VS	VS	()	
440	D-ABLAPL/19632/2026	STATE OF ODISHA RAMACHANDRA SAHU	SIDHARTHA SANKAR RAY (2)	// CYBER CRIME AND ECONOMIC OFFENCES, PURI /18 /2026	
		VS	VS	()	
441	D-ABLAPL/19634/2026	STATE OF ODISHA ANITA SAHOO	DEBABRATA DASH	// BYREE /160 /2026	
		VS	VS	()	
442	D-ABLAPL/19635/2026	STATE OF ODISHA JAYANTA KUMAR SAMAL	LAXMINARAYAN RAYATSINGH	// MALGODOWN /221 /2026	AOD20240000645C202600026
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/19637/2026	STATE OF ODISHA SUBHANKAR DAS VS	CHINMAYA MOHANTY VS	// MAHILA P.S.(BBSR) /214 /2026 ()	AOD20240000324C202600006
444	D-ABLAPL/19638/2026	STATE OF ODISHA RAGHUNATH PANGI @ KUNA PANGI VS	MANORANJAN PADHY VS	// JEYPORE TOWN /219 /2020 ()	AOD20220003086C202600073
445	D-ABLAPL/19639/2026	STATE OF ODISHA BIKASH SAMAL VS	MANORANJAN DAS VS	// ANGUL TOWN /528 /2026 ()	AOR20220000053C202600050
446	D-ABLAPL/19640/2026	STATE OF ODISHA BHARAT CHANDRA SAHOO @ BHARAT CH. SAHOO VS	HEMANTA KUMAR TRIPATHY VS	// KHALLIKOTE /475 /2026 ()	
447	D-ABLAPL/19643/2026	STATE OF ODISHA RAHUL @ SK. SARFARAZ VS	RAJENDRA NARAYAN ROUT VS	// PURUNABAZAR /134 /2026 ()	AOR20220001558C202600137
448	D-ABLAPL/19648/2026	STATE OF ODISHA LIPUN @ SAMIRA KUMAR BEHERA VS	SANTOSH KUMAR MAHANTY VS	// MANCHESWAR P.S. /193 /2021 ()	AOD20240000242C202600166
449	D-ABLAPL/19649/2026	STATE OF ODISHA SHARAT KUMAR SETHI VS	PRADEEP KUMAR DAS VS	// PURUNABAZAR /18 /2024 ()	AOR20220001207C202600044
450	D-ABLAPL/19650/2026	STATE OF ODISHA DURGAPRASAD MISHRA VS	MANORANJAN DAS VS	// INFOVALLY UPD BHUBANESWAR /77 /2026 ()	AOR20220000053C202600051
451	D-ABLAPL/19651/2026	STATE OF ODISHA SANTOSH SAMANTRAY VS	RAGHUNATH DASMOHAPATRA VS	// BANKI /299 /2026 ()	
452	D-ABLAPL/19655/2026	STATE OF ODISHA SAMIT @ SAMID KHAN VS	CHHABI BEHERA VS	// KHANDAGIRI P.S. /621 /2026 ()	
453	D-ABLAPL/19656/2026	STATE OF ODISHA KUNIA @ KUNJA BIHARI BEHERA @ KUNJA BEHERA VS	AYOTIRMAYA SAHOO VS	// BUGUDA /331 /2026 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/19657/2026	BIKI KHATUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /96 /2026 () //	
455	D-ABLAPL/19658/2026	MANASI SAHOO VS STATE OF ODISHA	NETRANANDA BISWAL VS	BALIKUDA /240 /2026 () //	
456	D-ABLAPL/19660/2026	SK. KARIMULLA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /171 /2026 () //	
457	D-ABLAPL/19661/2026	PRAFULLA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /451 /2026 () //	
458	D-ABLAPL/19663/2026	LAXMIKANTA SAMAL VS STATE OF ODISHA	SUSANT KUMAR JENA VS	CHOUDWAR /20 /2026 () //	
459	D-ABLAPL/19664/2026	KANHA PADHIALI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /180 /2026 () //	
460	D-ABLAPL/19665/2026	SAPAN BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /269 /2026 () //	
461	D-ABLAPL/19667/2026	SUBHADARSHINI SWAIN VS STATE OF ODISHA	DEVASHIS PANDA VS	BHANJANAGAR /1097 /2025 () //	AOR20220001247C202600045
462	D-ABLAPL/19670/2026	GANESH MALLICK VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /314 /2026 () //	
463	D-ABLAPL/19674/2026	MANAGOBINDA JENA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	SIMULIA /282 /2022 () //	
464	D-ABLAPL/19685/2026	SIBU @ RAKESH MALLIK VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK TOWN /336 /2026 () //	
465	D-ABLAPL/19686/2026	ASWINI KUMAR DAS	DIPANKAR ACHARYA	SUKINDA /125 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/19693/2026	SIDHARTH BHOI @SIDHIA BHOI	SANTOSH CHANDRA ATABUDHI	AIR FIELD P.S. /271 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/19694/2026	JABIR KHAN	BASANTA KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/19695/2026	PINTU NAIK	SANTOSH KUMAR MAHANTY	BELLAGUNTHA /202 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/19697/2026	SAMEER KUMAR PATRA	AMLAN SHAKTI PAUL	SINGHADWAR PS /9 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/19709/2026	TAPAN DALEI ALIAS TAPAN KUMAR DALEI	DIBYA JYOTI SAHOO	//	AOD20240000587C202600123
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/19714/2026	MANAS ROUT	BISWAJIT RANJAN TRIPATHY	//	AOD20240000069C202600029
		VS	VS	()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :30/06/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ELPET/30912/2024 ELPET/19/2024	MANOJ KUMAR PANDA MP	M/S.DURGA PRASAD NANDA,SURYANSHI SRIVASTAVA	29/2026
2	D-ELPET/30912/2024 ELPET/19/2024	MANOJ KUMAR PANDA MP	M/S.DURGA PRASAD NANDA,SURYANSHI SRIVASTAVA	30/2026
3	D-OTAPL/8/2016 OTAPL/8/2016	COMMISSIONER,CENTRAL EXCISE,CUSTOMS MP	M/S. THE SARKAR KANTASATPATHY	30/2026
4	D-OTAPL/9/2016 OTAPL/9/2016	COMMISSIONER,CENTRAL EXCISE,CUSTOMS MP	M/S. THE SARKAR KANTASATPATHY	31/2026
5	D-OTAPL/10/2016 OTAPL/10/2016	COMMISSIONER,CENTRAL EXCISE,CUSTOMS MP	M/S. THE SARKAR KANTASATPATHY	32/2026
6	D-OTAPL/11/2016 OTAPL/11/2016	COMMISSIONER,CENTRAL EXCISE,CUSTOMS MP	M/S. THE SARKAR KANTASATPATHY	33/2026
7	D-STREV/29155/2026 STREV/ /	M/S. M CUBE CONSTRUCTION PVT. LTD., MP	RATESH KRIPATHY	46/2026
8	D-TRPCRL/19704/2026 TRPCRL/ /	KRUSHNARANI JENA MP	SANJIB KUMAR BHANJADEO	47/2026
9	D-STREV/29155/2026 STREV/ /	M/S. M CUBE CONSTRUCTION PVT. LTD., MP	RATESH KRIPATHY	47/2026
10	D-SA/33/2001 SA/33/2001	BISHNU PRADHAN MP	M/S.	129/2026
11	D-JCRLA/530/2026 JCRLA/10/2026	SANJIB DIGAL MP	ADV.	149/2026
12	D-JCRLA/530/2026 JCRLA/10/2026	SANJIB DIGAL MP	ADV.	150/2026
13	D-CRLMP/19552/2026 CRLMP/ /	SUNIL KUMAR PARIDA MP	ARIJEET MISHRA	174/2026
14	D-CRLMP/19622/2026 CRLMP/ /	M/S. SHIVOM MINERALS LTD., SUNDARGA MP	SRIBRATA RATH	175/2026
15	D-CRLMP/19633/2026 CRLMP/ /	JITENDRA KUMAR JENA MP	SURYANARAYAN BISWAL	176/2026
16	D-TRP(C)/29053/2026 TRP(C)/ /	SUBHASMITA BARIK MP	BIJAYA KUMAR MISHRA	209/2026
17	D-TRP(C)/35502/2025 TRP(C)/311/2025	PURNAPRAVA SAMANTARAY MP	JAJATI KISHORE MOHANTY	210/2026
18	D-LAA/21183/2026 LAA/68/2026	MAYADHAR MAHALIK MP	PRABIN DAS	230/2026
19	D-RVWPET/19593/2025 RVWPET/155/2025	KARTIK SINGH MP	MAHESWAR MOHANTY	294/2026
20	D-RVWPET/29210/2026 RVWPET/ /	REGIONAL MANAGER, ORIENTAL INSURANCE MP	PRAKASH KUMAR BHUNENSWAR	295/2026
21	D-CONTC/18223/2025 CONTC/2316/2025	M.C. OF SRI LOKANATH BANI NIKETAN HIGH SCHOOL, MP	JAGATSINGHPUR	414/2026
22	D-CONTC/49583/2025 CONTC/5836/2025	TUSHAR RANJAN PANDA MP	M/S.DEEPALI MAHAPATRA, G.P.DUTTA, S.K. MOHANTY, B.K. SAHOO	415/2026
23	D-CONTC/13995/2026 CONTC/2242/2026	SRIKANTA KUMAR SAHU MP		416/2026
24	D-CONTC/14001/2026 CONTC/2243/2026	PRATAP CHANDRA SAHOO MP		417/2026
25	D-CONTC/14005/2026 CONTC/2244/2026	KRUTIBAS SAMAL MP		418/2026
26	D-BLAPL/15861/2026	JITENDRA KUMAR GHADAI	UMAKANT SAHOO	

	BLAPL/5494/2026	MP		492/2026
27	D-BLAPL/15503/2026	BIJAY KUMAR MOHANTY	HEMANT KUMAR MUND	
	BLAPL/5321/2026	MP		493/2026
28	D-CRLREV/19560/2026	UTTAM KUMAR BHOI	SHASHI BHUSAN JENA	
	CRLREV/ /	MP		722/2026
29	D-CRLREV/19560/2026	UTTAM KUMAR BHOI	SHASHI BHUSAN JENA	
	CRLREV/ /	MP		723/2026
30	D-CRLREV/661/2023	NALINI KANTA NAYAK	ANURAG PATI	
	CRLREV/661/2023	MP		724/2026
31	D-CRLREV/19647/2026	SUNIL KUMAR SETH	PRABIN DAS	
	CRLREV/ /	MP		725/2026
32	D-CRLREV/19647/2026	SUNIL KUMAR SETH	PRABIN DAS	
	CRLREV/ /	MP		726/2026
33	D-CRLREV/19647/2026	SUNIL KUMAR SETH	PRABIN DAS	
	CRLREV/ /	MP		727/2026
34	D-CRLREV/19703/2026	SANJAY KU. SING @ SINGH	DHARMENDRA SETHY	
	CRLREV/ /	MP		728/2026
35	D-CRLREV/19703/2026	SANJAY KU. SING @ SINGH	DHARMENDRA SETHY	
	CRLREV/ /	MP		729/2026
36	D-RSA/36546/2025	RURAL WORKS DIVISION,KORAPUT	SWAYAMBHU MISHRA,A.S.C	
	RSA/458/2025	MP		959/2026
37	D-RSA/21837/2026	ANIL KUMAR NAYAK	ABHAS MOHANTY	
	RSA/ /	MP		960/2026
38	D-RSA/29074/2026	RADHASYAMA SAHU	MAHESWAR MOHANTY	
	RSA/ /	MP		961/2026
39	D-RSA/2837/2025	RUPANANDA PRADHAN	AMIT PRASAD BOSE	
	RSA/72/2025	MP		962/2026
40	D-RSA/455/2015	SANTOSH AGARWALLA@SANTOSH KU.	MAHESH PANDA, M. MOHANTY, S. PANDA, D.K. MOHAPATRA,	
	RSA/455/2015	MP		963/2026
41	D-RSA/10431/2026	GOPA @ GOPABANDHU KANHAR	AMIT KUMAR NATH	
	RSA/195/2026	MP		964/2026
42	D-RSA/6270/2026	ANASUYA PANDA	SUSHANT KUMAR PRADHAN (3)	
	RSA/ /	MP		965/2026
43	D-RSA/29272/2026	SUSHANTA KUMAR PUJARI	SURYASNATA MOHAPATRA	
	RSA/ /	MP		966/2026
44	D-FAO/654/2020	SUKANTI BEHERA		
	FAO/654/2020	MP		1019/2026
45	D-FAO/29033/2026	D.M., M/S. NEW INDIA ASSURANCE CO.LTD.	PRAMOD KUMAR TRIPATHY	
	FAO/ /	MP		1020/2026
46	D-FAO/29098/2026	SR. MANAGER, M/S. INDUSIND GENERAL INSURANCE CO.LTD., BBSR	ONURANNA	
	FAO/ /	MP		1021/2026
47	D-FAO/29100/2026	PUSPANJALI NANDA	KUNAL KUMAR SWAIN	
	FAO/ /	MP		1022/2026
48	D-FAO/29109/2026	MANAGER (LEGAL), M/S. CHOLA MS GENERAL INSURANCE CO.LTD., BBSR	ERILAN PRASAD BOSE	
	FAO/ /	MP		1023/2026
49	D-FAO/22453/2026	THE SENIOR EXECUTIVE, LEGAL CLAIMS SERVICE CENTER, INSURANCE CO. LTD., BHUBANESWAR	SRIVANTHO	
	FAO/ /	MP		1024/2026
50	D-FAO/24452/2026	G.M., CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., CHENNAI	CHIRAN PRASAD DANTA	
	FAO/ /	MP		1025/2026
51	D-FAO/26645/2026	M/S. ORIENTAL INSURANCE CO LTD.	AMIT KUMAR NATH	
	FAO/ /	MP		1026/2026
52	D-ABLAPL/16499/2024	HARIHAR BOITAI		
	ABLAPL/5655/2024	MP		1106/2026
53	D-ABLAPL/12325/2022	MANISHA MISHRA		
	ABLAPL/12325/2022	MP		1107/2026
54	D-ABLAPL/10350/2020	RAMA SAGARIA @ RAM CHANDRA SAGAR	RUJEET MISHRA	
	ABLAPL/10350/2020	MP		1108/2026
55	D-ABLAPL/7424/2026	DEBABRATA MISHRA		
	ABLAPL/3152/2026	MP		1109/2026
56	D-ABLAPL/16684/2026	SUMANTA KUMAR PRADHAN		
	ABLAPL/6710/2026	MP		1110/2026
57	D-ABLAPL/17072/2026	CHANDAN KUMAR DALBEHERA		
	ABLAPL/6644/2026	MP		1111/2026

58	D-ABLAPL/17195/2026 ABLAPL/6782/2026	SARASWATI SAHU MP		1112/2026
59	D-ABLAPL/17198/2026 ABLAPL/6759/2026	SARASWATI SAHU MP		1113/2026
60	D-ABLAPL/8242/2026 ABLAPL/3568/2026	MOHIA JENA @ MAHENDRA MALLIK MP		1114/2026
61	D-ABLAPL/8243/2026 ABLAPL/3806/2026	MOHIA JENA @ MAHENDRA MALLIK @ MAHIA JENA MP		1115/2026
62	D-ABLAPL/33585/2025 ABLAPL/12812/2025	SUKANTA KUMAR PATTNAIK @ PATTANAYAK MP		1116/2026
63	D-ABLAPL/19616/2026 ABLAPL/ /	ASHISH MOHAPATRA MP	DEEPAK KUMAR MOHAPATRA	1117/2026
64	D-ABLAPL/9678/2026 ABLAPL/3972/2026	BASANTA SAHU @ BASANTA KUMAR SAHOO MP		1118/2026
65	D-ABLAPL/13518/2026 ABLAPL/5287/2026	SURENDRA SAHOO @ SURENDRA KUMAR SAHOO MP		1119/2026
66	D-ABLAPL/15494/2026 ABLAPL/6023/2026	DURJYODHAN SETHI MP		1120/2026
67	D-ABLAPL/17279/2026 ABLAPL/6819/2026	HRUDAYA BALLAVA PATASANI MP		1121/2026
68	D-ABLAPL/2740/2026 ABLAPL/2062/2026	SUJIT KHATUA MP		1122/2026
69	D-ABLAPL/15530/2026 ABLAPL/6085/2026	MADHAB MAJHI @ MADHA MP		1123/2026
70	D-CMP/29022/2026 CMP/ /	KABITA JENA MP	SUVASHISH PATTANAIK	1172/2026
71	D-CMP/29070/2026 CMP/ /	PURNA CHANDRA BHUYAN MP	PRAFULLA CHANDRA ACHARYA	1173/2026
72	D-CMP/31390/2025 CMP/1211/2025	FIRZA BIBI@FARIDA BIBI MP		1174/2026
73	D-CMP/29080/2026 CMP/ /	BIJAY KUMAR BADU MP	JAGABANDHU SAHU	1175/2026
74	D-CMP/19667/2026 CMP/754/2026	AJAY KUMAR MOHANTY MP	SAILESH DAS	1176/2026
75	D-CMP/28654/2026 CMP/ /	SAKUNTALA BHAISAL MP	SANJEEV UDGATA	1177/2026
76	D-CMP/29151/2026 CMP/ /	ARUN KUMAR JENA MP	PRAFULLA KUMAR BISWAL	1178/2026
77	D-CMP/40888/2025 CMP/1601/2025	AJAY PARIDA MP	GOPINATH MISHRA	1179/2026
78	D-CMP/29193/2026 CMP/ /	SNEHA MANJARI DEHURY MP	PRASANTA KUMAR SATAPATHY	1180/2026
79	D-CMP/29236/2026 CMP/ /	NRUSINGHA MAHALIK MP	SUKANTA KUMAR NAYAK	1181/2026
80	D-CMP/29258/2026 CMP/ /	MANAS RANJAN SWAIN MP	SUBRAT SATPATHY	1182/2026
81	D-MACA/50001/2025 MACA/598/2026	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD., BANGALORE MP	CHANDRA BHUJAN DEWASWAR	1496/2026
82	D-MACA/50001/2025 MACA/598/2026	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD., BANGALORE MP	CHANDRA BHUJAN DEWASWAR	1497/2026
83	D-MACA/29021/2026 MACA/ /	MANAGER, ORIENTAL INSURANCE CO.LTD., BANGALORE MP	TRIPATHI PURIAR MAHALI	1498/2026
84	D-MACA/29021/2026 MACA/ /	MANAGER, ORIENTAL INSURANCE CO.LTD., BANGALORE MP	TRIPATHI PURIAR MAHALI	1499/2026
85	D-MACA/29083/2026 MACA/ /	MANOJ KUMAR ROUT @ MUKESH MP	SUSANT KUMAR MOHANTY	1500/2026
86	D-MACA/29086/2026 MACA/ /	SAROJ KUMAR JETHY MP	SUSANT KUMAR MOHANTY	1501/2026
87	D-MACA/29086/2026 MACA/ /	SAROJ KUMAR JETHY MP	SUSANT KUMAR MOHANTY	1502/2026
88	D-MACA/29091/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., BANGALORE MP	SIRIJA PRASAD DUTTA	1503/2026
89	D-MACA/29091/2026	D.M., ORIENTAL INSURANCE CO.LTD., BANGALORE	SIRIJA PRASAD DUTTA	

	MACA/ /	MP		1504/2026
90	D-MACA/7247/2026	NATIONAL INSURANCE COMPANY LTD.,	SAKSHI RANJAN PATTNAIK	
	MACA/194/2026	MP		1505/2026
91	D-MACA/24392/2026	THE D.M., NEW INDIA ASSURANCE COMPANY LTD.	DEVI PRASAD SUREA	
	MACA/ /	MP		1506/2026
92	D-MACA/25164/2026	M/S. ORIENTAL INSURANCE CO LTD.	AMIT KUMAR NATH	
	MACA/ /	MP		1507/2026
93	D-MACA/25165/2026	M/S. ORIENTAL INSURANCE CO LTD.	AMIT KUMAR NATH	
	MACA/ /	MP		1508/2026
94	D-MACA/29176/2026	AMRIT MINZ	AKSHAYA KUMAR SAHOO	
	MACA/ /	MP		1509/2026
95	D-MACA/29176/2026	AMRIT MINZ	AKSHAYA KUMAR SAHOO	
	MACA/ /	MP		1510/2026
96	D-MACA/29196/2026	AJAYA PRADHAN	AKSHAYA KUMAR SAHOO	
	MACA/ /	MP		1511/2026
97	D-MACA/29196/2026	AJAYA PRADHAN	AKSHAYA KUMAR SAHOO	
	MACA/ /	MP		1512/2026
98	D-MACA/29211/2026	B.M., IFFCO TOKIO GENERAL INSURANCE CO. LTD.	PRITI KUMAR SAHOO	
	MACA/ /	MP		1513/2026
99	D-CRLA/5780/2024	JITEN @ JITUN KANDI	BISWARANJAN DALAI, MR. ASIT JENA, S.J.ROUT	
	CRLA/168/2024	MP		1609/2026
100	D-CRLA/2535/2024	PRAHALLAD BEHERA	GAGAN BIHARI SINGH	
	CRLA/135/2024	MP		1610/2026
101	D-CRLA/37/2016	A.V.SATYANARAYAN	M/S.SUBHENDU KUMAR DAS	
	CRLA/37/2016	MP		1611/2026
102	D-CRLA/19483/2026	BUDU @ JAGABANDHU NAG	MANORANJAN PADHY	
	CRLA/ /	MP		1612/2026
103	D-CRLA/19483/2026	BUDU @ JAGABANDHU NAG	MANORANJAN PADHY	
	CRLA/ /	MP		1613/2026
104	D-CRLA/62/2013	PURNA CH.PALEI	M/S.DHARANIDHAR NAYAK	
	CRLA/62/2013	MP		1614/2026
105	D-CRLA/941/2022	HEMALATA LUHARI	M/S.DIPAK RANJAN MISHRA, K.N.SAHOO, A.MISHRA, L.MISHRA, P.K	
	CRLA/941/2022	MP		1615/2026
106	D-CRLA/19636/2026	SAGIR MOHAMMAD@MD.SAGIR	RAMDAS ACHARY	
	CRLA/ /	MP		1616/2026
107	D-CRLA/19636/2026	SAGIR MOHAMMAD@MD.SAGIR	RAMDAS ACHARY	
	CRLA/ /	MP		1617/2026
108	D-CRLA/16257/2026	SANTU @ SANTOSH NAYAK	AMLAN SHAKTI PAUL	
	CRLA/ /	MP		1618/2026
109	D-CRLA/19716/2026	RAJENDRA CHOUDHURY	SAROJ KUMAR PADHY	
	CRLA/ /	MP		1619/2026
110	D-CRLA/19716/2026	RAJENDRA CHOUDHURY	SAROJ KUMAR PADHY	
	CRLA/ /	MP		1620/2026
111	D-CRLMC/17685/2026	MANIA NAYAK		
	CRLMC/1961/2026	MP		1624/2026
112	D-CRLMC/19547/2026	ROHIT ANAND	AJIT KUMAR PANDA	
	CRLMC/ /	MP		1625/2026
113	D-CRLMC/13451/2026	SIBA KHORA		
	CRLMC/1537/2026	MP		1626/2026
114	D-CRLMC/16339/2026	SWARNALATA SATPATHY	DEBI PRASAD PATTNAIK	
	CRLMC/1828/2026	MP		1627/2026
115	D-CRLMC/19642/2026	SNEHAMANJARI LENKA	AMULYA RATNA PANDA	
	CRLMC/ /	MP		1628/2026
116	D-CRLMC/19669/2026	BINA PRADHAN@BINAPANI PRADHAN	SUSHANTA KUMAR PRADHAN	
	CRLMC/ /	MP		1629/2026
117	D-CRLMC/19684/2026	MAHESWARI DAS	MILAN KANUNGO, (SR.ADV.)	
	CRLMC/ /	MP		1630/2026
118	D-CRLMC/19684/2026	MAHESWARI DAS	MILAN KANUNGO, (SR.ADV.)	
	CRLMC/ /	MP		1631/2026
119	D-CRLMC/19293/2026	KUNI SINGH	SURYASNATA MOHAPATRA	
	CRLMC/ /	MP		1632/2026
120	D-CRLMC/19718/2026	M/S. GLOBAL ASSOCIATES	SASWAT KUMAR ACHARYA	
	CRLMC/ /	MP		1633/2026

121	D-WA/24774/2026 WA/ /	MAHANADI COALFIELDS LIMITED MP	SASWATA PATNAIK	2151/2026
122	D-WA/29115/2026 WA/ /	VICE CHANCELLOR OF UTKAL UNIVERSITY MP	SAROJ KANTA SAMAL	2152/2026
123	D-WA/29115/2026 WA/ /	VICE CHANCELLOR OF UTKAL UNIVERSITY MP	SAROJ KANTA SAMAL	2153/2026
124	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2154/2026
125	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2155/2026
126	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2156/2026
127	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2157/2026
128	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2158/2026
129	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2159/2026
130	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2160/2026
131	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2161/2026
132	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2162/2026
133	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2163/2026
134	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2164/2026
135	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2165/2026
136	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2166/2026
137	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2167/2026
138	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2168/2026
139	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2169/2026
140	D-WP(C)/28852/2026 WP(C)/ /	STEEL AUTHORITY OF INDIA MP	AKASH ACHARYA	12096/2026
141	D-WP(C)/17342/2026 WP(C)/12169/2026	SABITA SAHU MP		12097/2026
142	D-WP(C)/28854/2026 WP(C)/ /	SABITA BEHERA MP	MANASI MOHAPATRA	12098/2026
143	D-WP(C)/28989/2026 WP(C)/ /	CHAKRADHAR PRADHAN MP	KISHOR CHANDRA DAS	12099/2026
144	D-WP(C)/17303/2026 WP(C)/12275/2026	STATE LEVEL ALL ORISSA SETT. AND CONVEYANCE MP	DEBASHIS DASHINON GAZETTED TECH. OFFICERS ASSOCIATION, SAM	12100/2026
145	D-WP(C)/28858/2026 WP(C)/ /	SURAJ KUMAR SAHU MP	RUPESH KUMAR KANUNGO	12101/2026
146	D-WP(C)/28990/2026 WP(C)/19783/2026	KARISMA BEHERA MP	NIROJ KUMAR MAHAPATRA	12102/2026
147	D-WP(C)/28991/2026 WP(C)/ /	DEBABRATA NAYAK MP	KUNAL KUMAR SWAIN	12103/2026
148	D-WP(C)/28919/2026 WP(C)/ /	JASMINI SUBHADARSHINI SAHOO MP	SAMEER KUMAR DAS	12104/2026
149	D-WP(C)/28994/2026 WP(C)/ /	BINGYA BINAMRATA SWAIN MP	RAJAT KUMAR PANDA	12105/2026
150	D-WP(C)/28996/2026 WP(C)/ /	KISHORE KUMAR BAG MP	ADYASIDHI MISHRA	12106/2026
151	D-WP(C)/28920/2026 WP(C)/ /	STEEL AUTHORITY OF INDIA MP	AKASH ACHARYA	12107/2026
152	D-WP(C)/10869/2026	KUNTALA DASH		

	WP(C)/7994/2026	MP		12108/2026
153	D-WP(C)/19730/2019 WP(C)/19730/2019	RAMESH CHANDRA PARIDA MP	M/S.BIKRAM SENAPATI	12109/2026
154	D-WP(C)/29001/2026 WP(C)/ /	SUNIL KUMAR NATH MP	GOPINATH MISHRA	12110/2026
155	D-WP(C)/19737/2019 WP(C)/19737/2019	LAXMI KANTA BEHERA MP	M/S.BIKRAM SENAPATI	12111/2026
156	D-WP(C)/28926/2026 WP(C)/ /	M/S BHUBANESWAR HATCHERIES PVT LTD MP	ADITYANANDA PATTANAIK	12112/2026
157	D-WP(C)/19730/2019 WP(C)/19730/2019	RAMESH CHANDRA PARIDA MP	M/S.BIKRAM SENAPATI	12113/2026
158	D-WP(C)/19730/2019 WP(C)/19730/2019	RAMESH CHANDRA PARIDA MP	M/S.BIKRAM SENAPATI	12114/2026
159	D-WP(C)/29003/2026 WP(C)/19793/2026	NIRANJAN SAHOO MP	ARUN KUMAR DAS	12115/2026
160	D-WP(C)/19730/2019 WP(C)/19730/2019	RAMESH CHANDRA PARIDA MP	M/S.BIKRAM SENAPATI	12116/2026
161	D-WP(C)/7484/2023 WP(C)/7484/2023	ASHOK KUMAR KHUNTIA MP	SOUMYA MISHRA	12117/2026
162	D-WP(C)/8151/2023 WP(C)/8151/2023	ASHOK KUMAR KHUNTIA MP	SOUMYA MISHRA	12118/2026
163	D-WP(C)/29004/2026 WP(C)/ /	DEEPAK KUMAR MUNDA MP	MANOJA KUMAR KHUNTIA	12119/2026
164	D-WP(C)/29005/2026 WP(C)/ /	KHIRENDRA KUMAR SWAIN MP	MANOJA KUMAR KHUNTIA	12120/2026
165	D-WP(C)/29006/2026 WP(C)/ /	AJOY KUMAR SAHU MP	MANOJA KUMAR KHUNTIA	12121/2026
166	D-WP(C)/29007/2026 WP(C)/ /	GANESWAR BEHERA MP	MANOJA KUMAR KHUNTIA	12122/2026
167	D-WP(C)/29008/2026 WP(C)/ /	BHIMSEN MOHANTA MP	MANOJA KUMAR KHUNTIA	12123/2026
168	D-WP(C)/29010/2026 WP(C)/ /	PRASANTA KUMAR JENA MP	TUSAR KUMAR MISHRA	12124/2026
169	D-WP(C)/55022/2025 WP(C)/37666/2025	MAHAJAN SANDEEP BAPU MP	SAMEER KUMAR DAS	12125/2026
170	D-WP(C)/29014/2026 WP(C)/ /	BIKASH KUMAR BARIK MP	MANOJA KUMAR KHUNTIA	12126/2026
171	D-WP(C)/27741/2026 WP(C)/18943/2026	ASHISH NAIK MP		12127/2026
172	D-WP(C)/29015/2026 WP(C)/ /	RAJESH KUMAR BARIK MP	MANOJA KUMAR KHUNTIA	12128/2026
173	D-WP(C)/7985/2026 WP(C)/8886/2026	MANGULU CHARAN PRADHAN MP	SANJAY KUMAR PANDA	12130/2026
174	D-WP(C)/49894/2025 WP(C)/37820/2025	SRAVAN KUMAR DEB MP	IN PERSON	12131/2026
175	D-WP(C)/29020/2026 WP(C)/ /	SISIR KUMAR BEHERA MP	FALGUNI RAJGURU MOHAPATRA	12132/2026
176	D-WP(C)/46500/2025 WP(C)/32738/2025	LAXMIPRASAD MAHAKUD MP		12133/2026
177	D-WP(C)/29027/2026 WP(C)/ /	M/S. CROPG1 AGRO RESEARCH AND DEVELOPMENT PVT. LTD., BANGALORE MP	ANSHUMAN P. DAS	12134/2026
178	D-WP(C)/22361/2026 WP(C)/ /	JAINAB BIBI MP	SRINIBASH SATAPATHY	12135/2026
179	D-WP(C)/28643/2026 WP(C)/ /	BAJRANG CLUB, DHENKANAL MP	PRANAB KUMAR GHOSE	12136/2026
180	D-WP(C)/18267/2026 WP(C)/12761/2026	M/S STRIDE HOSPITAL PVT. LTD., BHUBANESWAR MP	DEBANKRATH, ARYA TRIPATHY	12137/2026
181	D-WP(C)/25997/2026 WP(C)/ /	RAJENDRA HARIJAN MP	NEELAKANTHA PANDA	12138/2026
182	D-WP(C)/29036/2026 WP(C)/ /	KHANTAPADA SERVICE COOPERATIVE SOCIETY LTD., BALASWAR MP	ANSHUMAN P. DAS	12139/2026
183	D-WP(C)/29039/2026 WP(C)/ /	BIJAY KUMAR SINGH MP	BIBHUTI BHUSAN SWAIN	12140/2026

184	D-WP(C)/29041/2026 WP(C)/ /	KUNTALA MINZ @ KISAN MP	BIBHUTI BHUSAN SWAIN	12141/2026
185	D-WP(C)/12190/2026 WP(C)/8925/2026	M/S.MAA MANGALA COMMUNICATION, MP	BHUBANESWAR DASH	12142/2026
186	D-WP(C)/29049/2026 WP(C)/ /	SUSANTA KUMAR JENA MP	BIGYAN KUMAR SHARMA	12143/2026
187	D-WP(C)/29037/2026 WP(C)/ /	M/S OM CONSTRUCTION MP	RAJJEET ROY	12144/2026
188	D-WP(C)/29057/2026 WP(C)/ /	PRATIBHA PRUSTY MP	DR. JITENDRA KUMAR LENKA	12145/2026
189	D-WP(C)/13530/2026 WP(C)/9883/2026	BHARAT BHUSAN SATPATHY MP	SHASHI BHUSAN JENA	12146/2026
190	D-WP(C)/13521/2026 WP(C)/9711/2026	SAROJ BHAGWATI, LLP, JHARKHAND MP	SOUBHAGYA SUNDAR DAS	12147/2026
191	D-WP(C)/28135/2026 WP(C)/19611/2026	SK.ALLAUDDIN MP	SHIVSANKAR MOHANTY	12148/2026
192	D-WP(C)/29061/2026 WP(C)/ /	DR.PRAGATIKA PAIKARAY MP	SANGRAM JENA	12149/2026
193	D-WP(C)/29064/2026 WP(C)/ /	SOUMYAJIT GAJENDRA MP	ASHIS KUMAR MISHRA	12150/2026
194	D-WP(C)/29058/2026 WP(C)/ /	HERITAGE VISION EDUCATIONAL TRUST MP	RAJJEET ROY	12151/2026
195	D-WP(C)/29066/2026 WP(C)/ /	RAJASMITA PRADHAN MP	BHABANI PRASAD MOHANTY	12152/2026
196	D-WP(C)/29069/2026 WP(C)/ /	M/S. MAA MANISHA DISTRIBUTORS, BALASORE MP	BHABANI PRASAD MOHANTY	12153/2026
197	D-WP(C)/29077/2026 WP(C)/ /	KANHU CHARAN PATRA MP	BHABANI PRASAD MOHANTY	12154/2026
198	D-WP(C)/29078/2026 WP(C)/ /	M/S SHREE JAGANNATH SUPPLY CO., KHORDA MP	BREHATI RANJAN SWAIN	12155/2026
199	D-WP(C)/29090/2026 WP(C)/ /	KASHI NATH SAHOO MP	TAPOBANTA BARIK	12156/2026
200	D-WP(C)/29092/2026 WP(C)/ /	ROBIN TIRKEY MP	RABI NARAYAN BEHERA	12157/2026
201	D-WP(C)/29102/2026 WP(C)/ /	TARAKANTA DAS MP	TARUN PATNAIK	12158/2026
202	D-WP(C)/23643/2026 WP(C)/16481/2026	MUSLIM PANCHAYAT COMMITTEE, SUNDSOR MP	SURABH PATTANAIAK	12159/2026
203	D-WP(C)/17584/2025 WP(C)/11919/2025	UPENDRA KUMAR MAJHI MP	NIHAL RATH	12160/2026
204	D-WP(C)/29104/2026 WP(C)/ /	M/S. BIJAYA KUMAR KISHANLAL, BALANGIRI MP	CHIKITA RANAJAN DAS	12161/2026
205	D-WP(C)/29110/2026 WP(C)/ /	M/S. CENTRE FOR MANAGEMENT AND COMMERCE EDUCATION, MP	BHUBANESWAR	12162/2026
206	D-WP(C)/29111/2026 WP(C)/ /	AJAY KUMAR BEJ MP	NARAYAN PRASAD PARIJA	12163/2026
207	D-WP(C)/29111/2026 WP(C)/ /	AJAY KUMAR BEJ MP	NARAYAN PRASAD PARIJA	12164/2026
208	D-WP(C)/29117/2026 WP(C)/ /	BIBEKANANDA SAHOO MP	BIBHUTI BHUSAN SWAIN	12165/2026
209	D-WP(C)/7771/2026 WP(C)/6384/2026	ODISHA STATE ROAD TRANSPORT CORPORATION, MP	TRIPATHY	12166/2026
210	D-WP(C)/24074/2026 WP(C)/16812/2026	CHANDRAMA KUMARI DALABEHERA MP		12167/2026
211	D-WP(C)/29107/2026 WP(C)/ /	HIMANSU SEKHAR SAHOO MP	MANAS RANJAN BAUG	12168/2026
212	D-WP(C)/29126/2026 WP(C)/ /	BISWARANJAN PATTNAIK MP	HRUDANANDA MOHAPATRA	12169/2026
213	D-WP(C)/29127/2026 WP(C)/ /	RABINDRA SAHOO MP	BRAHMANANDA TRIPATHY	12170/2026
214	D-WP(C)/35493/2024 WP(C)/21819/2024	NIRANJAN BEHERA MP	RAMAKANTA DAS	12171/2026
215	D-WP(C)/29143/2026	PARAMESWAR MOHANTA	BANSHIDHAR SATAPATHY	

	WP(C)/ /	MP		12172/2026
216	D-WP(C)/10270/2026 WP(C)/7497/2026	M/S MAA BAISHNODEVI STONE CRUSHERS MP	SRINANTAN KUMAR DALAI	12173/2026
217	D-WP(C)/29148/2026 WP(C)/ /	JITENDRA NAYAK MP	BIPLABA P.B. BAHALI	12174/2026
218	D-WP(C)/7482/2026 WP(C)/6258/2026	BISHNU SAHU MP	SONITA BISWAL	12175/2026
219	D-WP(C)/54960/2025 WP(C)/1462/2026	SRIRAM CHANDRA SAHOO MP	PRASANTA KUMAR SATAPATHY	12176/2026
220	D-WP(C)/6876/2024 WP(C)/3769/2024	SUSHREETA BARICK MP	LAXMIKANTA MOHANTY	12177/2026
221	D-WP(C)/29180/2026 WP(C)/ /	SATRUGHNA BHOLA MP	PRASANTA KUMAR NANDA	12178/2026
222	D-WP(C)/29161/2026 WP(C)/ /	AKSHAYA KUMAR NANDA MP	SAROJA KANTA SAMAL	12179/2026
223	D-WP(C)/29164/2026 WP(C)/ /	MAKARA JENA MP	HAREKRUSHNA DASH	12180/2026
224	D-WP(C)/29195/2026 WP(C)/ /	KANCHAN KUMAR PRADHAN MP	NIRANJAN LENKA	12181/2026
225	D-WP(C)/22601/2026 WP(C)/15750/2026	BIKRAM KESHARI NAYAK MP	KOUSIK ANANDA GURU	12182/2026
226	D-WP(C)/29203/2026 WP(C)/ /	ASIMA MOHAPATRA MP	JITENDRA KUMAR MISHRA (2)	12183/2026
227	D-WP(C)/29204/2026 WP(C)/ /	PRAFULLA KUMAR SAHOO MP	KRUSHNA CHANDRA RATH	12184/2026
228	D-WP(C)/29202/2026 WP(C)/ /	DUNA RAVI MP	AMITAV TRIPATHY	12185/2026
229	D-WP(C)/23286/2026 WP(C)/15899/2026	MANOJ KUMAR NAHAK MP	KOUSIK ANANDA GURU	12186/2026
230	D-WP(C)/29205/2026 WP(C)/ /	PRAMOD KUMAR BARIK MP	KRUSHNA CHANDRA RATH	12187/2026
231	D-WP(C)/29181/2026 WP(C)/ /	SATYAPRAKASH DIKSHIT MP	SOUBHAGYA KUMAR RATH	12188/2026
232	D-WP(C)/29209/2026 WP(C)/ /	BHARAT BEHERA @ BHARAT CHANDRA MP	KRUSHNA CHANDRA RATH	12189/2026
233	D-WP(C)/24029/2026 WP(C)/16574/2026	ADARSHA SENAPATI MP	BISWABIHARI MOHANTY	12190/2026
234	D-WP(C)/22605/2026 WP(C)/15789/2026	SUDARSHAN PALAI MP	KOUSIK ANANDA GURU	12191/2026
235	D-WP(C)/29212/2026 WP(C)/ /	ANIL KUMAR PATNAYAK MP	SANJAT DAS	12192/2026
236	D-WP(C)/29213/2026 WP(C)/ /	PRAMOD KUMAR DAS MP	DR. JITENDRA KUMAR LENKA	12193/2026
237	D-WP(C)/29199/2026 WP(C)/ /	ROJI KHATEI MP	RAGHUNATH DAS MOHAPATRA	12194/2026
238	D-WP(C)/29215/2026 WP(C)/ /	JAYANTI SETHI MP	KRUSHNA CHANDRA RATH	12195/2026
239	D-WP(C)/29217/2026 WP(C)/ /	ASHOK KUMAR SINHA MP	SURAJ MOHANTY	12196/2026
240	D-WP(C)/29219/2026 WP(C)/ /	PARAMESWAR BEHERA MP	KRUSHNA CHANDRA RATH	12197/2026
241	D-WP(C)/29224/2026 WP(C)/ /	HARISH CHANDRA DAS MP	GYANENDRA CHANDRA SWAIN	12198/2026
242	D-WP(C)/29223/2026 WP(C)/ /	BRAJENDRA PALEI MP	KRUSHNA CHANDRA RATH	12199/2026
243	D-WP(C)/29228/2026 WP(C)/ /	JAYANTI SETHI MP	KRUSHNA CHANDRA RATH	12200/2026
244	D-WP(C)/29235/2026 WP(C)/ /	DIKSHIT KUMAR ROUT MP	SOHAN MISHRA	12201/2026
245	D-WP(C)/29238/2026 WP(C)/ /	NIRANJAN NAYAK MP	GYANA RANJAN SETHI	12202/2026
246	D-WP(C)/29241/2026 WP(C)/ /	RAJU PALEI MP	KRUSHNA CHANDRA RATH	12203/2026

247	D-WP(C)/29242/2026 WP(C)/ /	SURATNA GHOSE @ DEY MP	AMIT BOSE	12204/2026
248	D-WP(C)/29246/2026 WP(C)/ /	MUKTESWAR MOHANTA MP	KRUSHNA CHANDRA RATH	12205/2026
249	D-WP(C)/29250/2026 WP(C)/ /	MALATI JENA MP	KRUSHNA CHANDRA RATH	12206/2026
250	D-WP(C)/29252/2026 WP(C)/ /	KARTIKESWAR BEHERA MP	KRUSHNA CHANDRA RATH	12207/2026
251	D-WP(C)/29256/2026 WP(C)/ /	UGRESAN MOHANTA MP	KRUSHNA CHANDRA RATH	12208/2026
252	D-WP(C)/29263/2026 WP(C)/ /	PURENDRA MOHANTA MP	KRUSHNA CHANDRA RATH	12209/2026
253	D-WP(C)/29271/2026 WP(C)/ /	JAGANNATH BEHERA MP	KRUSHNA CHANDRA RATH	12210/2026
254	D-WP(C)/29276/2026 WP(C)/ /	PARAMESWAR BARIK MP	KRUSHNA CHANDRA RATH	12211/2026
255	D-WP(C)/29279/2026 WP(C)/ /	SURENDRA MOHANTA MP	KRUSHNA CHANDRA RATH	12212/2026